

IN THE HIGH COURT OF BOMBAY AT GOA ALTHINO PANAJI GOA.

LIST OF SECOND APPEAL (SINGLE JUDGE) READY MATTERS AS ON 31-05-2020

Sr.No	Case No.	Petn. Adv.	Petitioner	Respondent	Resp. Adv.	Remark
1	SA/23/2007	SHAMBHAVI RAO	ROSALINA MARIA NATERCIA DE SOUZA AND ANR	NINFA SANTANADE SOUZA E MELO REPRESENTED BY ATTORNEY MISS MARIA FERNANDA DE SOUZA	ADV. BETQUECAR KARISHMA CUSTA *FOR R.NO.1(A & B)	ADMIT - IN VIEW OF ORDER DTD.9/1/2020 PASSED BY LD. REG.(J) MATTER PLACED BEFORE THE HON'BLE COURT FOR ORDERS -
2	SA/11/2010	MR. RYAN MENEZES	SRIKRISHNA JAIRAM SHETYE AND ANR.,	DEELIP RAGHAVENDRA SHETYE AND 2 ORS.,	MR. SUDIN M.S. USGAONKAR FOR RES.1	
3	SA/15/2010	MR. R. G. RAMANI	SHASHIKANT MONJU POROB DESSAI	DOMINGOS MASCARENHAS	ADV. S. KARPE FOR RESPONDENT	
4	SA/20/2010	ADV. RYAN DA PIEDADE MENEZES FOR APPELLANTS ADV. RYAN DA PIEDADE MENEZES FOR APPELLANTS	MICHAEL FERNANDES AND ANR.,	TITO CAETANO COUTINHO ALIAS CAETANO FRANCISCO COUTINHO AND 3 ORS.,		ADMIT - AS PER FARAD NOTINGS DTD.26/03/2018 AND ORDER DTD.06/04/2018 PASSED BY HON'BLE COURT PROPER NEWSPAPER PUBLICATION NOT PLACED ON RECORD -
5	SA/32/2010	MR. D. PANGAM	MR. PEDRO ANTONIO FERRAO (DEC) REP. BY LR'S	MRS. MARIA RICARDINA JULIANA FERNANDES	ADV. T. PEREIRA FOR RESPONDENT	
6	SA/33/2010	VIRENDRA R. PARSEKAR	SHRI. SUDHIR JANARDHAN DESAI	ROYAL INKS PRIVATE LIMITED		- ADMITTED ON 22/11/2010 - AFFIDAVIT OF SERVICE OF PUBLICATION NOTICE IS FILED - HENCE SERVICE IS COMPLETE AFTER ADMISSION - IN VIEW OF ORDER DTD.17.01.2019 OF LD. REGISTRAR(J) MATTER IS RESPECTFULLY PLACED FOR ORDERS
7	SA/38/2010	MR. D.D. ZAVERI	SAKHARAM KRISHNA KARAPURKAR (DEC.) THROUGH LR'S	PUNDALIK SAKARAM NAIK KARAPURKAR (DEC.) AND ORS.,	SHRI D. PANGAM FOR RES. 1 (E), 2(E)(F), 3 & 4 MR. S. KARPE FOR RES. 3.	

8	SA/42/2010	MR. M. G. S. KHANDEPARKAR	MR. JACOB PEDRO LUIS	MRS. MARIA LUISA FERNANDES(DEC). THROUGH LR'S	SHRI P.A. KHOLKAR FOR R 1 (A), 1(B).	
9	SA/45/2010	MR. NITIN SARDESSAI	MR. RAMANAND GUNAJI AMONKAR AND 5 ORS.,	MR. RAGHUVIR SHAMBA AMONKAR (DEC)THROUGH L.R'S	ADV. SHIVAN DESAI FOR RESPONDENTS ADV. NAIK SANTOOR FOR RESPONDENTS ADV. PRIYANKA U. CHOPDEKAR FOR RESPONDENTS	
10	SA/47/2010	MR. J. A. LOBO	SHRI. SATCHIT KRISHNA MANDREKAR AND ANR.,	SHRI. VAMAN KRISHNA MANDREKAR, THROUGH HIS LR'S	ADV. A.D.BHOBE FOR R-1(A,B,C,D & E)	
11	SA/50/2010	MR. J. J. MULGAONKAR	SANTABA NARANA GUROV (EXPIRED), THROUGH LR'S	GURUDAS KRISHNA CUNDAIKAR (SINCE DEC.) REP. BY L.R'S	MR. A.D. BHOBE FOR RES. 1B,3B,3C,3D,3E, 5, 6 & 7.	ADMIT - AMENDMENT NOT CARRIED OUT IN VIEW OF ORDER DTD.01.12.2018 PASSED IN MCA/864/2018 BY MAKING NOTE OF DEATH OF DEC. R-5 ON RECORD
	WITH					
	MCA/956/2018 IN SA/50/2010	ADV. JAGANNATH JAYANT MULGAONKAR	SANTABA NARANA GUROV (EXPIRED), THROUGH LRS.,	GURUDAS KRISHNA CUNDAIKAR (DEC) REP. BY HIS LRS. AND 6 ORS.,	MR. A.D. BHOBE FOR RES. 1B,3B,3C,3D,3E, 5, 6 & 7.	REMAND THE MATTER TO THE TRIAL COURT ON ACCOUNT OF DOCUMENT MISSING FROM COURT RECORD
12	SA/51/2010	MR. ABHIJEET KAMAT	SHRI. MADHAV SHANKAR DHARGALKAR	SMT. BERNADINO BARRETO AND ORS.,	MR. AJIT R. KANTAK FOR RES.3(A) & 4. MR. NIGEL DA COSTA FRIAS FOR RES. 1 & 2.	
13	SA/52/2010	MR. A. D. BHOBE	MR. AUGUST FURTADO AND ORS	MR. MINGUEL ANTONIO RODRIGUES AND ORS.,	MR. C.A. COUTINHO FOR R.1(C),(D)(E)(F),(G)(H) & 2	
14	SA/53/2010	MR. J. J. MULGAONKAR	SHRI. SURESH VITHAL NASNODKAR ALSO KNOWN AS VITHAL NAIK NASNODKAR	SMT. RADHABAI VASSANT KAMBLI AND ANR.,	MR. C.A. COUTINHO FOR RESP.1 & 2	
15	SA/61/2010	MR. A.D BHOBE	ARJUN DHAKTO SAWANT & ANR.,	TULSHIDAS BALKRISHNA SAWANT & 5 ORS.,	ADV.SHIVAN DESAI FOR R. NO. 1 TO 6.	

16	SA/63/2010	V.MENEZES	SHRI BABURAO TUKARAM MANGALE	MRS. RATNADEEP BUILDERS REPRESENTED BY ITS SOLE PROPRIETOR, MR. MADHAV N. NAIK KUNDAIKAR	
17	SA/69/2010	MR. SUDESH USGAONKAR	MR. CONSTANCIO NASIZ GOMES REP. BY P.O.A MRS. ASSUCENA GOMES, APPELLANT NO.2 AND 4 ORS	MRS. BERTHA RODRIGUES ALIAS MRS. BERTHA CARDOZO AND ORS.,	MS. ASHWINI A. AGNI FOR RES.1.
18	SA/71/2010	MR. P.S. LOTLIKAR	MR. NARENDRA P. CHATIM AND ANR.,	MR. MADHUKAR BALKRISHNA CHATIM AND 4 ORS.,	SHRI J.P. MULGAONKAR FOR R.1 AND R.2 SHRI F.E.NORONHA FOR R.3(A) TO R.3(K)
19	SA/75/2010	MR. VIVEK RODRIGUES	MR. MACICO FERNANDES ALIAS MAXIE FERNANDES AND ANR.,	MR. ALEXANDRE COUTINHO, REP. BY P.O.A MRS. FLORA PONTES E COUTINHO AND 3 ORS.,	SHRI SUDESH USGAONKAR FOR RES.NO.1
20	SA/80/2010	MR.A.A. AGNI	MOHAN NAIR AND ANR	ALLEN VALLES	
21	SA/81/2010	C.A.COUTINHO	PEDRO COSTA AND ANR.,	ERNEST D\COSTA REPRESENTED BY HIS LEGAL REPRESENTATIVES 1. MISS ELONA DE SOUZA AND 7 ORS.,	
22	SA/83/2010	MR. NITIN SARDESSAI	KHATIZA BEG, REP. BY DULY CONSTITUTED P.O.A MS. FATIMA BEG	SHAIKH ZAFFAR AND ANR.,	MR. SANTOSH H. BHARNE FOR RES.1 & 2 (POA). ADV. NAIK PURVA VISHNUDAS FOR R.NO. 2A TO 2G ADV. SANTOSH HARI BHARNE FOR R.NO. 2A TO 2G
23	SA/84/2010	MR. SHIVAN DESAI	MR. SREE YESHWANT MORAJKAR ALIAS MR. SREEDHAR YESHWANT MORAJKAR (SIN.DEC) THROUGH LR'S	MRS. PUSHPA MANDREKAR ALIAS MARIA TELMA TELES	SHRI MICHAEL FERNANDES FOR RESP.
24	SA/91/2010	MR. JOSEPH RODRICKS	SHRI. CAMILO CARDOZO	SMT. ANA MARIA SEVERINA MENDES E CRASTO @ SEVERINA MENDES AND ORS.,	ADV. CATARINA FRANCIS RIBEIRO R-1,2,4(A &B) 5 & 6 ADV. RYAN DA PIEDADE MENEZES R-1,2,4(A &B) 5 & 6

25	SA/93/2010	MR. A.D. BHOBE FOR APPELLANT.	MR. XAVIER D'SOUZA AND ANR.,	SHRI SUBHA DATTU PEDNEKAR AND ORS.,	MR. RANJIT SATERDEKAR FOR RES. B,C,D,E,H	
26	SA/101/2010	MR. SUDIN USGAONKAR	SMT. FILOMENA MUDGAL AND 3 ORS.,	SMT. MARIA ALINA AUGUSTAS RODRIGUES E LOPES AND ANR.,	MR. R. NAIK	
27	SA/103/2010	MR. SUDIN USGAONKAR	BAPPA DHARMA FALARI AND ANR.,	SHRIRAM DHARMA FALARI AND ANR.,	MR. S.D. PADIYAR FOR RES..2	
28	SA/105/2010	MR. J. A. LOBO	MISS LUIZA MARIA ISAURA MILENA MENEZES ALIAS MILENA MENEZES	MR. MALAQUIAS MENEZES AND 3 ORS.,	MR. PRASHEEN LOTLIKAR FOR RESP.1 & 2.	ADMIT - AS PER LD. DY. REGISTRAR ORDER DTD.09.08.2018 THE PRINTING CHARGES TOWARDS THE PREPARATION OF PAPER BOOK ARE NOT DEPOSITED - HENCE THE MATTER IS PLACED BEFORE THE HON'BLE COURT FOR ORDERS - TILL DATE PRINTING CHARGES NOT DEPOSITED BY THE APPELLANT -
29	SA/106/2010	MR. SUDESH USGAONKAR	M/S. ELECON CONSTRUCTIONS PVT, LTD, REP. BY ITS MANAGING DIRECTOR, SHRI. JOSEPH MATHEW	M/S. KRISHNANATH BABURAO NAIK AND CO., REP. BY ITS PARTNER SHRI. SUNIL KRISHNANATH NAIK	SHRI R.G. RAMANI FOR RESPONDENT.	
30	SA/109/2010	MR. R. G. RAMANI	ABEL JACINTO LUDOVICO SOCORRO COSTA FURTADO, THROUGH P.O.A MR. JACINTO BARRETO MIRANDA	JOAQUIM ANTONIO VAS AND 5 ORS.,	ADV. C. A. COUTINHO FOR R NO. 3. ADV. C.A.COUTINHO FOR R.NO. 1 TO 5	
		WITH				
	MCA/210/2014 IN SA/109/2010	ADV. R. G. RAMANI	ABEL JACINTO LUDOVICO SOCORRO COSTA FURTADO, REP. BY JACINTO BARRETO MIRANDA	JOAQUIM ANTONIO VAS AND 5 ORS.,	ADV. C. A. COUTINHO FOR R NO. 3. ADV. C.A.COUTINHO FOR R.NO. 1 TO 5	FOR PRODUCTION OF ADDITIONAL DOCUMENTS
31	SA/2/2011	MRS. A. A. AGNI	NONU KRISHNA NAIK AND 9 ORS.,	MR. VARO ESSO NAIK (DEC.) THROUGH LR'S.,	SHRI M.S. JOSHI FOR RESPONDENT. SHRI M.S. JOSHI FOR RESPONDENT.	

32	SA/5/2011	MR. SUDIN USGAONKAR	PRASHANT PANDURANG KAWADE	M/S. SELLWELL FOOD AND BEVERAGES PVT. LTD., REP. BY CONSTITUTED ATTORNEY STANLEY JOSEPH	
33	SA/6/2011	MR. Y. V. NADKARNI	SHINDU RAMDAS DABOLKAR AND ANR.,	CARMELINA FERNANDES D\SOUZA	MR. S. KARPE FOR RES.
34	SA/10/2011	MR. E. O. MENDES	FR. ANTONIO NICOLAU FLORINDO (DEC.) GRACIAS PEREIRA COMMONLY KNOWN AS FR. NICOLAU PEREIRA, BY LR'S	SMT. MARIA AMALIA AGONIZZANTE (DEC.) BASILIA DOS REIS PEREIRA ALIAS MARIA AMALIA PEREIRA AND ORS	
35	SA/12/2011	ADV. RYAN DA PIEDADE MENEZES *~* APPELLANT NO.1-4 ADV. NIGEL JOHN FERNANDES *~*APPELLANT NO.1-4 ADV. GINA MARIA ALMEIDA *~*APPELLANT NO.1-4	PRAKASH GOPAL NAIK AND 4 ORS.,	DINA PANDHARI NAIK AND ANR.,	SHRI ABHAY NACHINOLKAR FOR RESP.1.
36	SA/17/2011	ADV. SAHISH MAHAMBREY FOR APPELLANT ADV. PALLAVI KARMALKAR FOR APPELLANT ADV. KISHORE AROSKAR FOR APPELLANT	SHRI. PANDURANG KAVLEKAR	SHRI SURESH LAXMAN NAIK CHOPDEKAR AND ANR.,	SHRI R.G. RAMANI FOR RESPONDENTS.
37	SA/20/2011	MRS. A. A. AGNI	PURUSHOTTAM RAMA NAIK AND ORS.,	ANANDA MANGESH SINAI COISSORO AND ORS.,	MR. PRASHIL AROLKAR FOR RES.NO.3.
38	SA/25/2011	MR. ANOOP GAOKAR	VINAYAK K.NAIK AND ORS.,	UMAKANT MOTIRAM KAVLEKAR	MR. G.V. TAMBA FOR RESPONDENT.
39	SA/26/2011	SHRI. LAXMIKANT S, SALKAR	MR. BHALCHANDRA PIRANKAR	MR. JOAQUIM FLORENCIO ALVARO COLACO, THROUGH HIS DULY CONSTITUTED ATTORNEY MR. RUI STEVAO JANIM DE S	ADV. ZELLER C. DE SOUSA

40	SA/29/2011	MRS. PRIYA FERNANDES ADV. RAUNAQ RAO FOR APPELLANT NO. 1 TO 3	GOPAL BALKRISHNA FALLARY AND 2 ORS.,	ULHAS ALIAS BALCRISHNA VAMAN FALLARY AND ANR.,	SHRI MAHESH AMONKAR FOR RES. 1 & 2. ADV. PARINDA KANEKAR FOR R.NO.2 ADV. KAPIL POLE FOR R.NO.2 ADV. MAHESH AMONKAR FOR R.NO.2	
41	SA/32/2011	MR. ANOOP GAOKAR ADV. ANOOP ATCHUT GAOKER FOR R.NO.1(5 & 6) ADV. ANOOP ATCHUT GAOKER FOR R.NO.1 (4)	GOVIND G. POY RAITURKAR THROUGH HIS CONSTITUTED P.O.A SHRIANUP G. POI RAITURKAR AND ORS.,	SANTOSH R. RAMNATHKAR AND ANR.,	MR. S.D. PADIYAR FOR RESPONDENTS.	END OF ADMISSION
42	SA/33/2011	MR. SUDIN USGAONKAR	SITABAI S. PRABHU DESSAI	KUSHALI ESSU PAGUI (SINCE DECEASED) THROUGH LR\S	SHRI R.G.RAMANI FOR R.1(A) TO(D),3,4,5 ABC,6,7 ADV R.G.RAMANI FOR R NOS. 2A TO 2D.	
43	SA/34/2011	MR. JOAQUIM GODINHO	ANTONIO CRECENCIO LUIS DOURADO	MOTIRAM DHARMA PRABHU		
44	SA/42/2011	MR. SUDIN USGAONKAR	ANTONIO FRANCISCO LIGORIO FERNANDES AND 3 ORS.,	INACIO FILIPE FERNANDES AND 12 ORS.,	MR. J. GODINHO FOR R. 3. MR.M.S.JOSHI FOR R.4 TO 13.	
45	SA/47/2011	MR. S. N. JOSHI	STATE BANK OF INDIA REP BY ITS AUTHORIZED OFFICER SHRI AVINASH BHAGWAN GAIKWAD	RAKESH BABUBHAI DESAI AND 2 ORS.,		
46	SA/57/2011	MR. JOSEPH VAZ	JACOB LAWRENCE AGNELO D\MELLO AND ANR.,	STATE BANK OF INDIA, CALANGUTE, BARDEZ-GOA		
47	SA/58/2011	MR. P. S. RAO	PANDIAL MOHIDIN	DILIP MEHTA	SHRI SHIVAN DESSAI FOR RESP. 1.	
48	SA/60/2011	MR. C. A. COUTINHO	PEDRO ANTONIO D\SOUZA ALIAS PEDRO ANTONIO SOUZA AND ANR.,	VIJAY CONSTRUCTIONS REP. BY ITS SOLE PROPRIETOR SHRI. DEVDATTA ANAND MHAPSENKAR	SHRI SUDESH USGAONKAR FOR RESPONDENT.	
49	SA/70/2011	MR. VALMIKI MENEZES	SHEELA CAMILO	SUNITA SIRRISKAR AND ANR.,	ADV. U.R.TIMBLE FOR R. NO. 1	
50	SA/74/2011	MR. NITIN SARDESSAI MR. L. RAGHUNANDAN	ASHOK PAGUI	EUGENIO CAEIRO AND ANR.,		

	WITH						
	SA/77/2011	MR. NITIN SARDESSAI	ASHOK PAGUI	EUGENIO CAEIRO AND ANR.,	SHRI RAJIV SHINKRE FOR RES.1		
	WITH						
	CA/126/2011 IN SA/77/2011	MR. NITIN SARDESSAI	MR. ASHOK PAGUI	MR. EUGENIO CAEIRO AND ANR.,	SHRI RAJIV SHINKRE FOR RES.1	FOR STAY	
51	SA/77/2011	MR. NITIN SARDESSAI	ASHOK PAGUI	EUGENIO CAEIRO AND ANR.,	SHRI RAJIV SHINKRE FOR RES.1		
	WITH						
	CA/126/2011 IN SA/77/2011	MR. NITIN SARDESSAI	MR. ASHOK PAGUI	MR. EUGENIO CAEIRO AND ANR.,	SHRI RAJIV SHINKRE FOR RES.1	FOR STAY	
52	SA/79/2011	MR. ANOOP GAOKAR	REKHA DAMODAR MANDREKAR	UCO BANK, REP. BY ITS BRANCH MANAGER AND ANR.,	MR. SHAIKH VAHIDULLAH FOR RES.2	PRINTING TOWARDS PREPARATION OF PAPERBOOKS DEPOSITED	CHARGES THE OF ARE NOT
53	SA/85/2011	MR. PREETAM TALAULIKAR	DR. AJAY GOVIND KUDCHADKAR	SIDHIHALLI SURAPPA KESHAVA REDDY	ADV. PRASHEEN LOTLIKAR FOR RESPONDENT ADV. ADITI NAIK FOR RESPONDENT ADV. PADGAONKAR CHAITANYA PRAKASH FOR RESPONDENT ADV. MARUSHKA FURTADO FOR RESPONDENT		
54	SA/86/2011	MR. PREETAM TALAULIKAR	DR. AJAY GOVIND KUDCHADKAR	BHASKAR PRABHAKAR RIVONKAR AND ANR.,			
55	SA/89/2011	ADV. BHOBE SHRADHA SUBHASH **FOR THE APPELLANTS ADV. ASHWIN D. BHOBE **FOR THE APPELLANTS	RAMA GOPINATH BANDODKAR AND ANR.,	NARAYAN G. BANDODKAR AND 3 ORS.,	ADV. GAURISH NAGVEKAR R.NOS. 1 AND 2	SUIT FO DECLARATION	
56	SA/90/2011	MR. R. G. RAMANI	ASHOK NAGRA AND ANR.,	DAWALSAB NAIKODI	MR. VISHNUPRASAD A. LAWANDE. FOR RESP.		

WITH

	CA/147/2011 IN SA/90/2011	MR. R. G. RAMANI	ASHOK NAGRA AND ANR.,	DAWALSAB NAIKODI	MR. VISHNUPRASAD A. LAWANDE. FOR RESP.	FOR STAY -- RESPONDENT RETURNED UNSERVED FOR WANT OF CORRECT ADDRESS
57	SA/92/2011	MR. ASHWIN BHOBE	DR. SHRADHA U. SINGBAL AND ANR.,	RAGHUNATH P. SINARI AND 10 ORS.,		
58	SA/94/2011	MR. SUDESH USGAONKAR MS. ROSSETTE PEREIRA	RICARDINA FURTADO (SINCE DEC.) THROUGH LR\ S	JESSIE DIAS AND ANR.,	ADV. PARAG S RAO FOR R.NO. 1 ADV. VIDYESH A. NAIK FOR R.NO. 2A & 2B ADV. PARAG S RAO FOR R.NO. 2A & 2B ADV. VIDYESH A. NAIK FOR R.NO. 2(C) & 2(D) ADV. PRATIKSHA KURTIKAR FOR R.NO. 2(C) & 2(D) ADV. PARAG S RAO FOR R.NO.2(C) & 2(D)	
59	SA/95/2011	MR. R. G. RAMANI	PANDURANGA TIMBLO INDUSTRIES	GANGADHAR NARSINGDAS AGRAWAL REP. BY ITS CONSTITUTED ATTORNEY SHRI DEVIDAS S. KUDCHADKAR	MR. AGNELO F. DINIZ FOR RESP.(POA).	
	WITH					
	XOB/1/2012 IN SA/95/2011	AGNELO F DINIZ	GANGADHAR NARSINGDAS AGRAWAL REP. BY ITS CONSTITUTED ATTORNEY DEVIDAS S. KUDCHADKAR	PANDURANGA TIMBLO INDUSTRIES	MR. R. G. RAMANI	
60	SA/99/2011	MR. A. F. DINIZ	DR. PRECIOSO SEQUEIRA AND 2 ORS.,	EDVIGIO BLASIO MARTINS AND ORS.,	MR. D.J. PANGAM FOR RESP. 2,3 & 4.	
61	SA/103/2011	MR. NIGEL DA COSTA FRIAS	SUPROZA PEIXOTO AND 2 ORS.,	JOSE ANTONIO LUIS	ADV. C. A. COUTINHO FOR RESPONDENT	
62	SA/105/2011	MR. V. KORGAONKAR MR. V. BRAGANZA MR. AMEY PHADTE	NAMDEO VISHNU SALGAONKAR ALIAS JOAO AUGUSTO CARDOZO (SINCE DEC) THROUGH LR\ S	SUBHASH B. VELINGKAR AND ANR.,	ADV. RUI ALBERTO GOMES PEREIRA FOR R.NO.1 ADV. DEEPIKA T. FATARPEKAR FOR R.NO.1 ADV. NISHANT P. SHIRGAOKAR FOR R.NO.1	ADMIT - AMENDMENT NOT CARRIED OUT TO CAUSE TITLE IN VIEW OF ORDER DTD.04/04/2019 PASSED BY HON'BLE COURT -



63	SA/106/2011	MR. P.S. LOTLIKAR	GANPATI LADKO POROB AND ORS.,	BHAGIRATHI SHABLO POROB REP, BY HER ATTORNEY SHRI. GOVIND SONU POROB AND ORS.,	MR. SUDIN M.S. USGAONKAR FOR RES. 1.
64	SA/107/2011	MR. VALMIKI MENEZES	COMMUNIDADE OF MAPUSA THROUGH ITS ATTORNEY MR. ANTONIO BRAGANZA	PRABHAVATI PRABHAKAR PAROB AND ANR.,	MR. T. GEORGE JOHN FOR RES.. MR. ROHIT BRAS DE SA FOR RES. NO.1
65	SA/110/2011	MISS. SONIYA CHODANKAR MR. JIVAN P. BANDEKAR MR. M. S. JOSHI	SARVESH SHIVRAM NAIK	GURUDAS BABUSO NAIK	ADV. C. A. COUTINHO FOR RESPONDENT.
66	SA/114/2011	MR. P. S. LOTLIKAR	ROHIDAS SIMEPURUSKAR (SINCE DEC.) THROUGH LR\S A) SMT. REKSHITA RAYU SIMEPURUSKAR AND ORS.,	MARIO FRANCISCO DE CONCEICAO LOBO ALIAS MARIO FRANCISCO LOBO	MR. V.P. THALI FOR RESP.
	WITH				
	XOB/11/2012 IN SA/114/2011	VILAS P. THALI	ROHIDAS SIMEPURUSKAR (SINCE DEC.) THROUGH LR\S AND OTHERS	MARIO LOBO	
67	SA/123/2011	MR. A. D. BHOBE	SHRI CEZARIO F. D'SOUZA AND ANR.,	SHRI JOHN FERNANDES AND 11 ORS.,	MR. V.P. THALI FOR RESP. 1 & 2.
68	SA/124/2011	SHRI. NITIN SARDESSAI L. RAGHUNANDAN	JAYANT V. NAIK	GODFREY GONSALVES AND ORS.,	MR. JOAQUIM GODINHO FOR RESP. 1.
69	SA/125/2011	VALMIKI MENEZES	SAGUN BABULI NAIK AND ORS.,	KANTU NILU NAIK (SINCE DECEASED) THROUGH LR\S AND ANR.,	ADV. A. D. BHOBE FOR R.NOS.1(A,B,C,D) & 2
70	SA/135/2011	MR. NIGEL DA COSTA FRIAS	MARIA AURORA MONTEIRO AND 2 ORS.,	NORBERT MENDONCA THROUGH P.O.A MR. MENINO MONTEIRO	MR. SUDESH USGAONKAR FOR RES. 1.
71	SA/139/2011	MR. A. D. BHOBE	MANGUIRISH CARGO CARRIERS REP. BY ITS PROPRIETOR SHRI ANANT DHARESHWAR	RAJESH ROAD LINES PVT. LTD.,	
72	SA/145/2011	VALMIKI MENEZES	CARLOS TAVORA	PETER PRABHU AND ANR.,	MR. RAJENDRA CHODANKER FOR RESP. 2. ADV. ROHIT BRAS DE SA FOR THE R. NO.1

73	SA/148/2011	ADV. JOSEPH VAZ APPELLANT NO. 1 & 2	MATHEW C. FERNANDES AND ANR.,	AUREA GAMA FIGUEIREDO AND 10 ORS.,	MR. RYAN MENEZES FOR RESP.6 TO 11.	
74	SA/149/2011	AGNELO F DINIZ	ALEX PEREIRA AND 6 ORS.,	LACER ORLANDO CRASTO AND ANR.,		
75	SA/150/2011	VALMIKI MENEZES	MR. CARLOS TAVORA	MR. FREDERICK C. D' SOUZA AND ANR.,	ADV. R. CHODANKER FOR R.NO.1. ADV. ROHIT BRAS DE SA FOR THE R. NO.2.	
76	SA/151/2011	SHRI. R. G. RAMANI	JOSEPH ANTHONY FELIX D\SILVA AND ANR.,	PAUL C. FERNANDES	ADV. PRASHEEN LOTLIKAR FOR R.NO.1 ADV. PRASHEEN LOTLIKAR FOR R.NO. 1(A) TO 1(D)	
77	SA/157/2011	MR. P. S. LOTLIKAR MR. H.KANKONKAR	UMESH RATNAKAR HATTIKUDUR THROUGH HIS CONSTITUTED ATTORNEY MR. GREGORIO DOMINGOS AFONSO	VIS VAS BUILDERS AND 3 ORS.,	ADV. C. A. COUTINHO, ADV. S. REDKAR FOR R NO. 4.	
78	SA/161/2011	MR. JOSEPH VAZ ADV. JOSEPH VAZ ADV. JOSEPH VAZ FOR APPLT.NO.1(A&B SONALI M.P. DACOSTA FRIAS SHAGUFA AGHA	ANTONETA PAIS AND ANR., REP. BY THEIR ATTORNEY HOLDER MR. ANGELO PAIS.,	DEU KESHAV NAIK.,		ADMIT - IN VIEW OF ORDER DT.01/02/2018 PASSED IN MCA/941/2017 AMENDMENT NOT CARRIED OUT -
79	SA/162/2011	MR. R. G. RAMANI	KUSUM ALIAS ROSHAN THEWA VELIP AND 9 ORS.,	GUNAVATI LADU VELIP AND 12 ORS.,		
80	SA/166/2011	MR. P.S. RAO	JENNIFER MESSIAS	THOMAS BRAGANZA AND 2 ORS.,	ADV. V. MENEZES FOR R.NO.1. ADV. JOAQUIM GODINHO FOR R.NO. 3	ADMIT- PROCESS FEE NOT PAID TO ISSUE NOTICE TO R-3(A)
81	SA/1/2012	MR. GAURISH AGNI ANABEL FERNANDES VIBERT NORONHA	IGNATIOUS DIOGO D\SOUZA	YESHWANT @ MAHABALESHWAR DHARGALKAR	MR. VIVEK A. RODRIGUES FOR RESP.	
82	SA/2/2012	MR. NITIN SARDESSAI S. KUDCHADKAR L. RAGHUNANDAN MR. DEEP SHIRODKAR	KILITO MARINE SERVICE THROUGH THEIR P.O.A SHRI KISHORE TOLANI.,	SIDDHARTH ORE CARRIERS AND ANR.,	ADV. A. D. BHOBE FOR R.NO.2	

83	SA/3/2012	MR. E. AFONSO	THE NEW INDIA ASSURANCE CO. LTD., AND 2 ORS.,	JOHN FERNANDES AND ANR.,	ADV. SHAMBHU S. KAKODKAR FOR R.NO.1	
	WITH					
	SA/7/2012	MR. E. AFONSO	THE NEW INDIA ASSURANCE CO. LTD., AND 2 ORS.,	JOHN FERNANDES AND ANR.,	ADV. SHAMBHU S. KAKODKAR FOR R.NO.1.	
84	SA/4/2012	VALMIKI MENEZES	CARLOS TAVORA	FREDERICK C. D\ SOUZA.,	ADV. J. GODINHO FOR R.NO.1.	
85	SA/6/2012	MR. A. D. BHOBE	LAWRENCE MARTIN D\COSTA (SINCE DECEASED ) THROUGH LR\S AND ANR.,	FATIMA BRAGANZA AND ANR.,	ADV. SULEKHA KAMAT WAGH FOR R.NO.2 ADV. J. P. MULGAONKAR FOR R.NO.1.	
86	SA/7/2012	MR. E. AFONSO	THE NEW INDIA ASSURANCE CO. LTD., AND 2 ORS.,	JOHN FERNANDES AND ANR.,	ADV. SHAMBHU S. KAKODKAR FOR R.NO.1.	
87	SA/18/2012	MR. M. P. ALMEIDA	JOSE ALBINO DE MATOS PEREIRA REP. BY P.O.A MR. RUI ESTANISLAU FERNANDES AND 2 ORS.,	FERNANDO D\COSTA AND 7 ORS.,	ADV. D. J. PANGAM FOR R.NO.8. ADV. VALMIKI MENEZES FOR R.NO. 4 & 5 ADV. VALMIKI MENEZES FOR R.NO. 1 TO 3 ADV. M.S. JOSHI FOR R.NOS. 6 & 7. ADV. J. ABREU LOBO , FOR R.NO. 3, 4, 5.	
88	SA/20/2012	VILAS P. THALI	LUCY D\ SOUZA AND ANR.,	KUSSUM MANGUESH TIRODKAR AND ORS.,	ADV. V. MENEZES FOR R.NOS.1, 2A TO 2C. ADV. V. MENEZES FOR R.NOS. 2D & 2E.	SERVICE IS COMPLETE
	WITH					
	SA/80/2012	VALMIKI MENEZES	KUSSUM MANGUESH TIRODKAR AND ORS.,	LUCY D\SOUZA AND ANR.,	ADV. VILAS P. THALI FOR R.NO. 1 & 2	
	WITH					
	SA/81/2012	VALMIKI MENEZES	KUSSUM MANGUESH TIRODKAR AND ORS.,	LUCY D\SOUZA AND ANR.,	ADV. VILAS P. THALI FOR R.NO. 1 & 2	
89	SA/25/2012	MR. P. S. LOTLIKAR	HANUMANT R. PHADE AND ANR.,	RAMESH MAHADEV CHODANKAR ALIAS PEDRO JACKY PEREIRA	ADV. J. GODINHO FOR THE RESPONDENT.	

90	SA/28/2012	SHRI. ARUN TALAULIKAR	SNEHAL SARDESSAI AND 4 ORS.,	SMITA A. KAMAT, AND 10 ORS.,	ADV. ABHIJEET A. KAMAT FOR R.NOS. 1 TO 5.	
91	SA/29/2012	SHRI. NITIN SARDESSAI	KANIKA ALIAS NAGINI KASHINATH FAL DESSAI AND 2 ORS.,	RUKMINI RAMDAS FAL DESSAI.,	ADV. GALILEO TELES ADV. DANIELLA GUEDES FOR R.NO.1(F&H) ADV. DEEPAK FADKE FOR R.NO.1(F&H) ADV. AUSTIN AUGUSTO FERNANDES FOR R.NO.1(F&H) ADV. GALILEO FRANCISCO TELES FOR R.NO.1(F&H) ADV. AUSTIN FERNANDES FOR R.NO. 1(J)& 1(N) ADV. GALILEO FRANCISCO TELES FOR R.NO. 1(J)& 1(N)	
92	SA/31/2012	RAMACHANDRA GAJANAN RAMANI	MANUAL DIAS	GANPAT N. GAUNS	ADV. MAHESH SONAK.	
93	SA/32/2012	SHIRIN V. NAIK	ASHOK KASHINATH PAI RAIKAR.,	ANIL MARUTI SAWANT.,	ADV. D. J. PANGAM.	
94	SA/35/2012	SHRI. SUDESH USGAONKAR	CALU BHISSO VELIP AND 3 ORS.,	PORO KUSTA NEVEKAR AND 29 ORS.,	ADV. R. G. RAMANI FOR R.NOS.1, 26 TO 30. ADV. ALMEIDA COUTINHO CLEOFATO GARRETT R-2 TO 25 ADV. SHAILESH REDKAR R-2 TO 25 ADV. ALMEIDA COUTINHO CLEOFATO GARRETT R-2 TO 25	
95	SA/37/2012	PREMA MATKAR ADV. PADGAONKAR KISHAN C LRS.OF APP.NO.2C(I-X) ADV. KAMAT GHANEKAR TANVI LRS.OF APP.NO.2C(I-X) ADV. PALYEKAR VINITA VISHRAM LRS.OF APP.NO.2C(I-X)	BETU CUSTA VELIP & ORS	ANTONIO DIAS E PINTO (SINCE DECEASED ) & ORS.,	ADV. J. ABREU LOBO R.1A TO 1C & 1H,R.2,3ATO 3D,R.4 ADV. ALMEIDA COUTINHO CLEOFATO GARRETT FOR R.NO.4 ADV. SHAILESH REDKAR 1(A),(C) & 2 ADV. ALMEIDA COUTINHO CLEOFATO GARRETT 1(A)(C) & 2	CLARIFICATIONS, IN R/O THE LIST OF DOCUMENTS, TO BE ADDED IN THE PAPER BOOKS ARE NOT SUBMITTED TILL DATE
96	SA/51/2012	PRASHEEN LOTLIKAR	STELLA LAWRENCE FREITAS, REP. BY CONSTITUTED ATTORNEY, HER DAUGHTER MARIA LAWRENCE FREITAS.,	KAMLAVATI KASHINATH RAGJI ARLEKAR AND ANR.,	ADV. V. MENEZES FOR R.NOS.1 & 2.	

97	SA/53/2012	MR. SHIVAN DESSAI SHALAKA SHELKE KETAKI PEDNEKAR SHRI. VIRENDRA PARSHEKAR	RAM BHOIRO VELIP AND 6 ORS.,THROUGH POA SHRI RAJENDRA BABU VELIP.,	COMMUNIDADE OF AGONDA THROUGH OFFICE OF CHAUDI CANACONA REP. BY ITS ATTORNEY SHRI. DHIRAJ NAIK .,	ADV. P. A. KAMAT FOR R - 1 THROUGH POA.	
	WITH					
	MCA/744/2012 IN SA/53/2012	VIRENDRA PARSEKAR	RAM BHOIRO VELIP AND 6 ORS.,THROUGH POA RAJENDRA BABU VELIP.,	COMMUNIDADE OF AGONDA THROUGH OFFICE OF CHAUDI CANACONA REP. BY ITS ATTORNEY DHIRAJ NAIK .,		FOR PRODUCTION OF ADDITIONAL EVIDENCE IN SA 53/12
98	SA/63/2012	VALMIKI MENEZES	SARASWATI NARAYAN SHETGAONKAR AND 2 ORS.,	CHANDRAKANT S. SHETGAONKAR AND 11 ORS.,	ADV. R. GAWAS FOR R NOS. 1 & 2.	
99	SA/70/2012	VILAS P. THALI	ROMANO LUIS FERNANDES (SINCE DECEASED) REP. BY LR'S AND ANR.,	SILVESTRE MASCARENHAS AND ANR.,	ADV. MAHESH AMONKAR FOR R.NO.1 & 2	
	WITH					
	CA/98/2012 IN SA/70/2012	VILAS P. THALI	ROMANO LUIS FERNANDES (SINCE DECEASED) REP. BY LR'S AND ANR.,	SILVESTRE MASCARENHAS AND ANR.,	ADV. MAHESH AMONKAR FOR R.NO.1 & 2	FOR STAY
100	SA/72/2012	S.G.BHOBE	SADANAND SHANKAR NAIK ALORNEKAR AND ANR.,	PRASANNA GANGARAM GOVEKAR AND ORS.,	ADV. ARJUN NAIK FOR R NOS. 1 & 2.	
101	SA/74/2012	MR. P. S. LOTLIKAR	KAREKAR FINANCE PVT. LTD.,THROUGH ITS MANAGER, MR. JOSEPH NAZARETH	RATIKANT KORGONKAR AND 2 ORS.,	ADV. A. D. BHOBE FOR R.NOS. 1 TO 3.	ADMITTED ON 28/06/2012 - IN VIEW OF ORDER DATED 04.05.2017 & 03.08.2017 PRIVATE PAPER BOOK NOT SUPPLIED BY THE ADV. FOR APPELLANT
102	SA/80/2012	VALMIKI MENEZES	KUSSUM MANGUESH TIRODKAR AND ORS.,	LUCY D\SOUZA AND ANR.,	ADV. VILAS P. THALI FOR R.NO. 1 & 2	
103	SA/81/2012	VALMIKI MENEZES	KUSSUM MANGUESH TIRODKAR AND ORS.,	LUCY D\SOUZA AND ANR.,	ADV. VILAS P. THALI FOR R.NO. 1 & 2	
104	SA/82/2012	MR. SUDESH USGAONKAR	NARAYAN NAIK	BHARATI LONE NEE BHARATI NARAYAN NAIK	ADV. VINAYAK GURUDAS PAI FOR R.NO. 1	SERVICE IS COMPLETE

105	SA/90/2012	A.D. BHOBE	KASHINATH FERNANDES ALIAS LUCAS FERNANDES	AGARWAL MINERALS (GOA PVT. LTD) REP THROUGH ITS CONSTITUTED ATTORNEY SHRI J.P. COSTA		
106	SA/92/2012	NIGEL DA COSTA FRIAS	EDWIN BARBOSA (SINCE DECEASED) THROUGH LR\S	FRANCISCO D\SOUZA AND ANR.,	ADV. JAGANNATH JAYANT MULGAONKAR FOR R.NO. 1 & 2	
	WITH					
	SA/31/2013	NIGEL DA COSTA FRIAS	EDWIN BARBOSA (SINCE DECEASED) THROUGH LR\S	CAETANO D\SOUZA (SINCE DECEASED) THROUGH LR\S	ADV. JAGANNATH JAYANT MULGAONKAR R.NO.1(E),1(F) & ADV. JAGANNATH JAYANT MULGAONKAR FOR R.NO. 2 ADV. JAYANT PANDURANG MULGAONKAR R.NO. 1(A)TO 1(D) ADV. JAGANNATH JAYANT MULGAONKAR R.NO.1(H),1(G)	
	WITH					
	SA/122/2012	NIGEL DA COSTA FRIAS	EDWIN BARBOSA (SINCE DECEASED) THROUGH LR\S	JOHN LUIS FERRAO AND ANR.,	ADV. JAGANNATH JAYANT MULGAONKAR FOR R.NO. 1 & 2	
107	SA/93/2012	MR. SUDESH USGAONKAR	CANDIDA DA COSTA	RAJENDRA DA COSTA AND ANR.,	ADV. ABHIJEET A. KAMAT, FOR R. NO. 2	STEPS NOT TAKEN IN R/O ITEM NO. 17 FROM THE LIST OF DOCUMENTS TO BE ADDED IN THE PAPER BOOKS PART OF WHICH IS NOT FOUND
108	SA/94/2012	MR. SUDESH USGAONKAR	ASHA SHAIKH AND 6 ORS.,	GEORGINA PEREIRA AND 6 ORS.,	C.A. COUTINHO R.NOS. 1 & 2	
109	SA/96/2012	AGNELO F DINIZ	ALBERTINA JOAO D\SOUZA AND ANR.,	SHANTABAI MANGUESH MANDREKAR AND 7 ORS.,	ADV. J. P. MULGAONKAR FOR R.NO. 1	
	WITH					
	SA/97/2012	AGNELO F DINIZ	ALBERTINA JOAO D\SOUZA AND ANR.,	SHANTABAI MANGUESH MANDREKAR AND 7 ORS.,		
110	SA/97/2012	AGNELO F DINIZ	ALBERTINA JOAO D\SOUZA AND ANR.,	SHANTABAI MANGUESH MANDREKAR AND 7 ORS.,		

111	SA/103/2012	A.D. BHOBE	MANGUESH RAGHUVIR BANDODKAR	MARIA MARCELINA DA PIEADADE CLEMENTE E COSTA (DEC.) THROUGH LR\S MISS NEZ LUDICINA DA COSTA	ADV. ANTHONY D'SILVA	
112	SA/105/2012	ADV. VIBHAV RAJIV AMONKAR FOR APPELLANT NO.1(C) ADV. GAUTAMI KAMAT APPELLANT NO.1(A & B) ADV. GAURANG D. PANANDIKER APPELLANT NO.1(A & B) ADV. SHIRODKAR NEHA ANIL APPELLANT NO.1(A & B) ADV. BORKAR SHRADDHA FOR APPELLANT NO.1(C) ADV. GAUTAMI KAMAT FOR APPELLANT NO.1(C) ADV. GAURANG D. PANANDIKER FOR APPELLANT NO.1(C) ADV. SHIRODKAR NEHA ANIL FOR APPELLANT NO.1(C) ADV. VIBHAV RAJIV AMONKAR APPELLANT NO.1(A & B)	SURESH MADHAV BHATKULY (DECEASED), AND ANR.,	JAYPRAKASH DATTA LAWANDE	ADV. SUDESH USGAONKAR FOR R - 1.	PRINTING CHARGES TOWARDS THE PREPARATION OF PAPER BOOKS NOT DEPOSITED
113	SA/107/2012	MR. ZELLER DE SOUSA	VILLAGE PANCHAYAT OF CHICALIM THROUGH ITS SECRETARY AND ANR.,	PEDRO BARBOSA.,		
114	SA/112/2012	GALILEO FRANCISCO TELES	WELLINGTON DIAS AND ANR.,	LOURDINHA FERNANDES AND ANR.,	ADV. C. A. COUTINHO, FOR R.NO. 1 AND 2	
115	SA/113/2012	AGHA IFTIKHAR	MOHMAD-MUNIR ABDUL-MAJID NAIK	MOHMAD-JAMIL HUSSAIN KHAN AND 7 ORS.,	ADV. VINOD VISHNU KORGAONKAR FOR R.NO. 1	LIST OF DOCUMENTS TO BE ADDED IN THE PAPER BOOKS IS NOT SUBMITTED
116	SA/119/2012	SHAIKH VAHIDULLA	VASUDEV LAXMAN PEDNEKAR (DECEASED) THROUGH LR\S	BLASCO WILLIAM PEREIRA	ADV. S. R. RIVANKAR	
117	SA/121/2012	AGNELO F DINIZ	JOSE DIAS	JESSUINA EFFIE DE SOUZA AND 2 ORS.,		

118	SA/122/2012	NIGEL DA COSTA FRIAS	EDWIN BARBOSA (SINCE DECEASED) THROUGH LR\S	JOHN LUIS FERRAO AND ANR.,	ADV. JAGANNATH JAYANT MULGAONKAR FOR R.NO. 1 & 2	
119	SA/123/2012	MR. D. J. PANGAM	RAMDAS CHANDRAKANT NAIK AND ORS.,	MARIA ALEXANDER SILVIA DELFINA LOURENCO MIRANDA	ADV. J. ABREU LOBO FOR R.NO. 1	
	WITH CA/175/2012 IN SA/123/2012	MR. D. J. PANGAM	RAMDAS CHANDRAKANT NAIK AND ORS.,	MARIA ALEXANDER SILVIA DELFINA LOURENCO MIRANDA	ADV. J. ABREU LOBO FOR R.NO. 1	FOR STAY
120	SA/129/2012	AGNELO F DINIZ	A & T ENGINEERS & 2 ORS.,	JAMES EGIPSY & ANR.,		
121	SA/130/2012	A.D. BHOBE	VIJAY METAL WORKS THROUGH ITS PARTNERS	GOA GRANITE WORKS REP. BY ITS PROPRIETOR MR. V. BHASKAR	ADV. R. G. RAMANI FOR RESPONDENT	
122	SA/131/2012	ADV. BHOBE SHRADHA SUBHASH FOR APPELLANT ADV. ASHWIN D. BHOBE FOR APPELLANT	RAJAN VINAYAK LOTLIKAR PROPRIETOR OF M/S RAJ JEWELLERS	THE GOA STATE COOPERATIVE BANK LTD., THROUGH ITS MD (IN-CHARGE) MR. A. V. SHINDE AND 2 ORS.,		ADMIT - IN VIEW OF ORDER DTD.03/02/2017 THE ORDER DTD.29/10/2015 STANDS RECALLED SUBJECT TO PAYMENT OF COSTS OF RS.1000/- TO RESPONDENTS - LD. ADV. HAD PAID THE COSTS AND PRODUCED RECEIPT BUT FAILED TO COMPLY THE OFFICE OBJECTIONS I.E. SUBMITTING LIST OF DOCUMENTS - RESPECTFULLY PLACED FOR ORDERS BEFORE HON'BLE COURT -
123	SA/139/2012	ANIRUDHA A. SINAI BORKAR	MICHAEL EVASON	JULIO D\COSTA AND ANR.,		SUIT FOR RECOVERY OF MONEY
124	SA/145/2012	R.G. RAMANI	RAMCHANDRA G. HALWAI	HDFC BANK LIMITED REP. BY ITS BRANCH MANAGER AND 7 ORS.,		SUIT FOR DAMAGE DECLARATION AND MANDATORY INJUNCTION. -- RESP.NO. 1, 2 AND 8 ARE SERVED.
125	SA/149/2012	VALMIKI MENEZES	JOHN STANISLAUS LUIS	ANTHONY REBELLO REPRESENTED BY HIS ATTORNEY SMT. IRENE REBELLO & 2 ORS.,	MR. A. D. BHOBE FOR R-1 ADV. A. D. BHOBE FOR R.NO. 3	SUIT FOR PERMANENT INJUNCTION & CONSEQUENTIAL RELIES---CAVEATOR IS SERVED.



126	SA/150/2012	MR. SUDESH USGAONKAR	THE CHIEF OFFICER CANACONA MUNICIPAL COUNCIL AND ANR.,	SOCORRO FERNANDES	ADV. NITIN SARDESSAI FOR R.NO. 1	
	WITH					
	CA/214/2012 IN SA/150/2012	MR. SUDESH USGAONKAR	THE CHIEF OFFICER CANACONA MUNICIPAL COUNCIL AND ANR.,	MR. SOCORRO FERNANDES	ADV. NITIN SARDESSAI FOR R.NO. 1	FOR TEMPORARY INJUNCTION -- APPLICATION FOR DEPOSITING SHORTFALL OF RS. 15,500/- IS PLACED ON BOARD AS PER THE ORDER OF THE LD. REGISTRAR(J) AT FLAG 'C'. THE VALIDITY OF CHEQUE BEARING NO. 481314 DATED 18/12/2012 FOR AN AMOUNT OF RS. 15,500/- HAS EXPIRED. ADVOCATE FOR THE APPLICANT HAS NOT RE-VALIDATED THE SAME. PLACED OF NECESSARY ORDERS.
127	SA/151/2012	MR. P. S. LOTLIKAR	LEONILGILDA MARIA FERROZ E BRITTO.,	NANI RAMCHANDRA BANAULIKAR (SINCE DEC.) REP. BY LR'S AND ORS.,	ADV. SUDIN M. S. USGAONKAR, FOR R.NO. 1-A, 2, 3, 4	ADMITTED ON 26/09/2012 - SERVICE IS COMPLETE - PRIVATE PAPER BOOK NOT FURNISHED BY THE ADVOCATE
128	SA/152/2012	PRAVIN ULHAS NAIK	THE TRANSPORT CORPORATION OF INDIA LTD.,	NARCINVA DAMODAR NAIK REP. BY PARTNERS	ADV. M. S. JOSHI	
129	SA/160/2012	ADV. SHRUSHTI NAIK FOR APPLICANT ADV. ANOOP ATCHUT GAOKER FOR APPLICANT ADV. KALPA GOVENKAR FOR APPLICANT ADV. S.V.NAIK FOR APPLICANT	SALOZINHA FERNANDES & ANR.,	CAMILO FERNANDES & 12 ORS.,	ADV. SANDESH D. PADIYAR R.NO. 2 FOR SELF & POA 2 ADV. AURO OLIVEIRA R,3,5,6,7A,7B,8 TO 11,13 ADV. JASON FERNANDES R,3,5,6,7A,7B,8 TO 11,13 ADV. RICHARD ALMEIDA R,3,5,6,7A,7B,8 TO 11,13 ADV. CARLOS ALVARES FERREIRA R.8 TO 11,13 ADV. CARLOS ALVARES FERREIRA R.3,5,6,7A,7B,	IN VIEW OF THE DIRECTIONS OF THE LD. REGISTRAR THIS FILE IS PLACED BEFORE THE HON'BLE COURT FOR ORDERS
	WITH					
	CA/225/2012 IN SA/160/2012	THALMANN PRADEEP PEREIRA	MRS. SALOZINHA FERNANDES & ANR.,	MR. CAMILO FERNANDES & 12 ORS.,	ADV. SANDESH D. PADIYAR R.NO. 2 FOR SELF & POA 2	FOR STAY -- RESP.NO. 4 IS SERVED AND SERVICE REPORT IS AWAITED OF RESP.NO. 8, 9 & 13

	WITH					
	XOB/12/2013 IN SA/160/2012	ADV. CARLOS ALVARES FERREIRA	CECIL JAMES PIETY FERNANDES AND ANR.,	SALOZINHA FERNANDES AND 12 ORS.,	ADV. S.V.NAIK FOR APPLICANT	
130	SA/166/2012	ADV. RYAN DA PIEDADE MENEZES *~*FOR APPLNT.NO.1&2 ADV. NIGEL JOHN FERNANDES *~*FOR APPLNT.NO.1&2 ADV. GINA MARIA ALMEIDA *~*FOR APPLNT.NO.1&2	ALEIXANDRE D\COSTA REP. BY ATTORNEY AND ANR.,	JOANITA FERNANDES E MACARENHAS AND ANR.,	ADV. CLEOFATO ALMIEDA COUTINHO, FOR R.NO. 1 ADV. ALMEIDA COUTINHO CLEOFATO GARRETT R. 2.2, 2.	
131	SA/168/2012	D.G.PANGAM	JOAQUIM JERONIO FERNANDES AND ANR.,	JOANITA FERNANDES AND 13 ORS.	ADV. VALMIKI MENEZES FOR R.NO. 1	
	WITH					
	CA/244/2012 IN SA/168/2012	D.J.PANGAM	MR. JOAQUIM JERONIO FERNANDES AND ANR.,	MRS. JOANITA FERNANDES AND 13 ORS.	ADV. VALMIKI MENEZES FOR R.NO. 1	FOR STAY -- PROCESS FEE NOT PAID TO ISSUE NOTICE
132	SA/179/2012	JOAQUIM GODINHO	NAMDEV BHASKAR GOVEKAR	HIRABAI V. KENKRE (SINCE DECEASED) THROUGH LR\S., AND ORS.,	ADV. KAMAT GHANEKAR TANVI FOR R.NO.1(A & B) ADV. MASHELKAR TANISHA AVINASH FOR R.NO.1(A & B) ADV. PADGAONKAR KISHAN C FOR R.NO.1(A & B)	ADMITTED ON 28/08/2013 - SERVICE IS COMPLETE - IN VIEW OF OF ORDER DTD:-06/07/2017, LIST OF DOCUMENTS TO BE ADDED IN THE PAPER BOOKS IS NOT SUBMITTED
133	SA/181/2012	D. J. PANGAM ADV. NEEHAL S. VERNEKAR THE APPELLANT NO.2(A-G) ADV. PARIKSHIT S. SAWANT THE APPELLANT NO.2(A-G)	VITHOBA BABUSSO ADEL AND ANR.,	SUDHAKAR FOTTO DESSAI AND 9 ORS.,	ADV. ALMEIDA COUTINHO CLEOFATO GARRETT R.NO 1 & 2	STEPS NOT TAKEN IN R/O R.NO.8 AND 9
134	SA/184/2012	JAGANNATH JAYANT MULGAONKAR JAYANT PANDURANG MULGAONKAR	YATISH ATMANAND VARDE AND ANR., THROUGH THEIR ATTORNEY SHRI ATMANAND VARDE	THE BICHOLIM VIVIDH KARYAKARI SAHAKARI SOCIETY LTD., THROUGH ITS SECRETARY SHRI RAJENDRA LANJEKAR	ADV. A. A. AGNI FOR R. NO. 1	RESPONDENT IS SERVED
135	SA/185/2012	AGHA IFTIKHAR	HAZRAT BI SHAIKH	HUSSAINSAB ALLABAX BOODI	ADV. SAGAR MALKARNEKAR	

136	SA/190/2012	R.G. RAMANI	BALKRISHNA NAIK AND ORS.,	SANTOSH S. GAONKAR AND 3 ORS.,	ADV. SUDIN MANOHAR USGAONKAR FOR R. NOS. 1 & 4.	SERVICE IS COMPLETE
137	SA/2/2013	SANDESH D. PADIYAR	SHANTI SHETKAR	RAJARAM CHOPDEKAR	ADV. MRS. ANITA THORAT ADV. G. NAGVENKER FOR R.NO. C TO L ADV. ANITA THORAT FOR LR. NO. A & B	SERVICE IS COMPLETE
	WITH					
	CA/5/2013 IN SA/2/2013	SANDESH D. PADIYAR	SMT. SHANTI SHETKAR	SHRI RAJARAM CHOPDEKAR	ADV. MRS. ANITA THORAT	FOR STAY -- --
138	SA/3/2013	ADV. VALMIKI MENEZES APPEL NO. 1A TO 1F,2 TO 5 ADV. VALMIKI MENEZES FOR APPEL NO. 1G & 1H	AMRUT SHANKAR VERLEKAR AND 4 ORS.,	BAZARKAR MANDAL MADGAON THROUGH PRESIDENT ABHAY D. MASURKAR AND 4 ORS.,	ADV. ALMEIDA COUTINHO CLEOFATO GARRETT FOR R.NO. 1	
139	SA/8/2013	C.A. COUTINHO WITH ADV. S. REDKAR	CHANDA C. KITTUR ALIAS MANDA M. RAIKAR	MOHAN PUTU RAIKAR	ADV. ROHIT BRAS DE SA	ADMITTED ON 26/07/2013 - STEPS NOT TAKEN IN R/O THE MARATHI DOCUMENTS AT EXHIBIT NOS.22,24,25 & 30 -
140	SA/10/2013	VALMIKI MENEZES	LIGORIO PEREIRA AND 3 ORS.,	ANTONIO ABILIO PEREIRA (DEC.) REP. BY LR'S	ADV. DEVIDAS J. PANGAM FOR R.NO. 1B & C ADV. LUIS FERNANDES FOR R.NO. 1B & C	
141	SA/14/2013	KAKODKAR SHAMBHU SATCHIDANAND	MANGALDAS NAIK	SARAT PAES	ADV. AGNELO F DINIZ FOR RESPONDENT	PART HEARD - FOR RECOVERY OF MONEY
142	SA/18/2013	PRASHEEN LOTLIKAR	PETER JEROME JOHN EVAGRIS FERNANDES AND ANR.,	TULSIDAS KRISHNA GURAV AND 3 ORS.,	ADV. VISHNUPRASAD A. LAWANDE FOR R.NO. 1 & 2	
143	SA/21/2013	L. RAGHUNANDAN, U/LAS	RATNAKAR ALIAS GUIRI G. PRABHU GAONKAR AND ANR.,	MATHEUS MARTINHO SOARES AND ANR.,	ADV. ALMEIDA COUTINHO CLEOFATO GARRETT FOR R.NO 1&	
144	SA/28/2013	PRASHEEN LOTLIKAR	MAHABALESHWAR RAMCRISHNA NAIK AND 4 ORS.,	DAMODAR CAXINATH NAIK (SINCE DECEASED) AND ORS.,	ADV. BHASKAR MAHATME FOR RESP. NO. 6 ADV. BHASKAR MAHATME FOR RESP. NO. 2, 4, 5	

145	SA/31/2013	NIGEL DA COSTA FRIAS	EDWIN BARBOSA (SINCE DECEASED) THROUGH LR\S	CAETANO D\SOUZA (SINCE DECEASED) THROUGH LR\S	ADV. JAGANNATH JAYANT MULGAONKAR R.NO.1(E),1(F) & ADV. JAGANNATH JAYANT MULGAONKAR FOR R.NO. 2 ADV. JAYANT PANDURANG MULGAONKAR R.NO. 1(A)TO 1(D) ADV. JAGANNATH JAYANT MULGAONKAR R.NO.1(H),1(G)	
146	SA/38/2013	ADV. KENY SANMAN RAJANIKANT	SHAIKH NOORMOHAMAD AND ANR.,	SHAIKH YASSIN YAKUB AND ORS.,	ADV. AJIT R. KANTAK FOR R.NO. 1 ADV. R. GAWAS FOR R.NO. 2(F) & 2(G) ADV. ASHWIN D. BHOBE FOR R.NO. 2(F) & 2(G) ADV. AJIT R. KANTAK FOR R.NO. 2(A) TO 2(E)	ADMITTED ON 19/03/2014 - PRINTING CHARGES NOT DEPOSITED IN VIEW OF ORDER DTD.9/8/18 OF LD. DY. REGISTRAR MATTER IS PLACED FOR ORDERS BEOFRE HON'BLE COURT -  PRINTING CHARGES NOT DEPOSITED IN VIEW OF ORDER DTD.27/11/2018 -
147	SA/39/2013	ADV. ANARKALI AGNI	ERASMO JESUS DE SEQUEIRA (SINCE DECEASED) REP. BY L.R.S AND ANR.	MARIA JULIA LEELA DE SEQUEIRA GILL AND 10 ORS.,	ADV. PRASHEEN LOTLIKAR FOR R.NO 4 & 6 (CAVEATORS) ADV. PRASHEEN LOTLIKAR FOR R 1A TO 1D, 3 TO 7,9, 1	ADMITTED ON 10/05/2013 - THE LIST OF DOCUMENTS TO BE ADDED IN THE PAPER BOOKS IS NOT SUBMITTED -
148	SA/43/2013	ADV. ALMEIDA COUTINHO CLEOFATO GARRETT ADV. SHAILESH REDKAR	SHAIKH ABDUL KADIR.,	SHAIKH KAMRUDDIN AND 2 ORS.,	ADV. RYAN DA PIEDADE MENEZES FOR R.NO. 1 & 2	UPON SCRUTINY IT IS FOUND THAT NO ORDER HAS BEEN PASSED FOR ISSUING NOTICES TO R-3(A) TO 3(F) HENCE THE MATTER IS PLACED FOR DIRECTION
149	SA/45/2013	ADV. R.G. RAMANI	BASTENA D\SA GONSALVES ALIAS SEBASTEANA D\SA.,	MARIA DOMINGO PEREIRA AND ANR.,	ADV. JOSEPH VAZ FOR RESPONDENT NO. 1	
150	SA/49/2013	ADV. AGNELO F DINIZ	LUCY PIEDADE RODRIGUES AND ANR.,	RAVINDRA VASSANT KENKRE (EXPIRED) THROUGH LR\S AND ANR.,	ADV. R. G. RAMANI FOR R.NO. 1A,1B & 2	
	WITH CA/91/2013 IN SA/49/2013	ADV. AGNELO F DINIZ	MRS. LUCY PIEDADE RODRIGUES AND ANR.,	MR. RAVINDRA VASSANT KENKRE (EXPIRED) THROUGH LR'S AND ANR.,	ADV. R. G. RAMANI FOR R.NO. 1A,1B & 2	FOR STAY

151	SA/53/2013	ADV. PRASHEEN LOTLIKAR	RAMCHANDRA LAXMAN GAONKAR (SINCE DECEASED) THROUGH LR\S AND ANR.,	YESHWANT VITHAL GAONKAR (SINCE DECEASED) THROUGH HIS LR\S AND 2 ORS.,	ADV. JAGANNATH JAYANT MULGAONKAR FOR R.NO. 1ATO1E,	SERVICE IS COMPLETE
	WITH					
	CA/104/2013 IN SA/53/2013	ADV. PRASHEEN LOTLIKAR	RAMCHANDRA LAXMAN GAONKAR (SINCE DECEASED) THROUGH LR\S AND ANR.,	YESHWANT VITHAL GAONKAR (SINCE DECEASED) THROUGH HIS LR\S AND 2 ORS.,	ADV. JAGANNATH JAYANT MULGAONKAR FOR R.NO. 1ATO1E,	FOR STAY
152	SA/62/2013	ADV. VISSILI LEWIN BRAGANZA	SALIMA BI SHAIK ALIAS ZEMILA BI SHAIK AND ANR.,	FATIMABI MUZAWAR AND 12 ORS.,	ADV. USGAONKAR SUDESH MANOHAR FOR R.NO. 2 TO 13	SERVICE IS COMPLETE
153	SA/77/2013	ADV. VISHNUPRASAD A. LAWANDE	RAJENDRA GANGARAM PEDNEKAR AND 4 ORS.	DEVENDRA T. DHAVJEKAR	ADV. NITIN SARDESSAI FOR RESPONDENT ADV. L. RAGHUNANDAN FOR RESPONDENT ADV. DEEP D. SHIRODKAR FOR RESPONDENT	ADMITTED ON 11/06/2014 - SERVICE IS COMPLETE - PRINTING CHARGES OF PAPER BOOK IS NOT DEPOSITED - IN VIEW OF ORDER DTD.9/8/18 OF LD. DY. REGISTRAR MATTER IS PLACED FOR ORDERS BEFORE HON'BLE COURT -
154	SA/78/2013	ADV. YOGESH V. NADKARNI	THE BOARD OF TRUSTEES OF THE PORT OF MORMUGAO	JOSE AGNELO BRITTO (SINCE DEC.) THROUGH LR\S	ADV. JAYANT PANDURANG MULGAONKAR R.1A TO 1E & L ADV. JAGANNATH JAYANT MULGAONKAR R. 1A TO 1E & L	
	WITH					
	CA/142/2013 IN SA/78/2013	ADV. YOGESH V. NADKARNI	THE BOARD OF TRUSTEES OF THE PORT OF MORMUGAO	MR. JOSE AGNELO BRITTO (SINCE DEC.) THROUGH LR'S	ADV. JAYANT PANDURANG MULGAONKAR R.NO. 1A TO 1E &	FOR STAY -- R.NO.1(A) TO 1(L) ARE SERVED
155	SA/83/2013	ADV. S. M. SINGBAL	NOVA SHARES AND SECURITIES A PARTNERSHIP REP. BY PARTNERS, RAJESH CHEDDA AND ANR.	ELIZABETH CHANDY AND 2 ORS.	ADV. RYAN DA PIEDADE MENEZES FOR R.NO. 1 & 2	ADMIT - STEPS NOT TAKEN IN R/O UNSERVED R.NO.1 TO 3

156	SA/91/2013	ADV. S. M. SINGBAL	NOVA SHARES AND SECURITIES A PARTNERSHIP REP. BY PARTNERS RAJESH CHEDDA AND ANR.	KUCKU VERGHESE REP. BY ELIZABETH CHANDI AND ANR.	ADV. JAGANNATH JAYANT MULGAONKAR FOR R.NO.1 ADV. RUPA BANAU LIKAR FOR R.NO.1 ADV. SIYA DHARGALKAR FOR R.NO.1 ADV. PEARL ELSA REMEDIOS FOR R.NO.1	
	WITH					
	CA/154/2013 IN SA/91/2013	ADV. S. M. SINGBAL	M/S. NOVA SHARES AND SECURITIES A PARTNERSHIP REP. BY PARTNERS MR. RAJESH CHEDDA AND ANR.	MS. KUCKU VERGHESE REP BY MRS. ELIZABETH CHANDI AND ANR.		FOR STAY
	WITH					
	XOB/7/2015 IN SA/91/2013	ADV. RYAN DA PIEDADE MENEZES	KUCKU VARGHESE REP. BY ELIZABETH CHANDI AND ANR.,	NOVA SHARES AND SECURITIES A PARTNERSHIP REP. BY PARTNERS RAJESH CHEDDA AND 2 ORS.,	ADV. S. M. SINGBAL	
157	SA/94/2013	ADV. VILAS P. THALI	SHANTI GAJANAN KERKAR AND ANR.,	RAMCHANDRA NAIK AND 7 ORS.,		
158	SA/111/2013	ADV. THALMANN PRADEEP PEREIRA	VITHAL ARJUN DABOLKAR	SATYAWATI A. SHERLEKAR AND ANR.,	ADV. GAJANAN KORGONKAR FOR RESPONDENTS ADV. KETAKI L. PEDNEKAR FOR R.NO.1 & 2 ADV. ANIROODH C. SARDESAI FOR R.NO.1 & 2 ADV. JATIN RAMAIYA FOR R.NO.1 & 2 ADV. SHIVAN DESAI FOR R.NO.1 & 2	LIST OF DOCUMENTS TO BE ADDED IN THE PAPER BOOKS IS NOT SUBMITTED - APPLICATION DT.23/6/17 (FLAG'A') FOR DISPENSING WITH PAPER BOOKS IS PLACED IN THE FILE AT PG.160 -161
159	SA/116/2013	ADV. AMEY JAGDISH SINAI KAKODKAR	GREAVES COTTON LTD.	SAPNA CERAMICS PVT. LTD.	ADV. HANUMANT D. NAIK FOR RESPONDENT	LISTED 24 TIMES
160	SA/117/2013	D. J. PANGAM	ZUARI INDUSTRIES LIMITED REP. BY ITS CONSTITUTED ATTORNEY, GIRISH NAIK DESSAI	R. G. FURTADO		

161	SA/118/2013	ADV. SHIVAN DESAI	INDIRA ENGINEERING WORKS	DEMPO MINING CORPORATION PVT. LTD.	ADV. SUDIN MANOHAR USGAONKAR FOR RESPONDENT ADV. PADGAONKAR KISHAN C FOR RESPONDENT ADV. PALYEKAR VINITA VISHRAM FOR RESPONDENT	
	WITH					
	MCA/621/2014 IN SA/118/2013	ADV. SHIVAN DESAI	INDIRA ENGINEERING WORKS THR. ANANT GOVIND KAMAT	DEMPO MINING CORPORATION PVT. LTD.,	ADV. SUDIN MANOHAR USGAONKAR FOR RESPONDENT ADV. PADGAONKAR KISHAN C FOR RESPONDENT ADV. PALYEKAR VINITA VISHRAM FOR RESPONDENT	TO TAKE DOCUMENTS ON RECORD
162	SA/119/2013	ADV. PRASHEEN LOTLIKAR	VAMAN NAKUL SHETTY	VASUDEV TUKARAM SAWANT AMONKAR	ADV. SHIVAN DESAI FOR RESPONDENT	
163	SA/121/2013	R.G. RAMANI	VIVEK KRISHNANTH NAIK	FOOD CORPORATION OF INDIA THROUGH ITS SR. REGIONAL MANAGER (MAH) HEADED BY DISTRICT MANAGER	ADV. SAGAR GURUDAS DHARGALKAR FOR R.NO. 1	
164	SA/122/2013	ADV. VIJAY A. PALEKAR	OJAS ENGINEERING WORKS REP. BY ITS SOLE PROPRIETOR ATCHUT D.KARE AND ANR.,	STATE BANK OF INDIA REP. BY ITS DIVISIONAL MANAGER, V. R. KAMAT		
165	SA/128/2013	ADV. SANDESH D. PADIYAR	JOHN VAZ AND ANR.,	JOSE DE AFONSO MACHADO (SIN. DEC.) THROUGH LR'S. AND ANR.,	ADV. NIGEL DA COSTA FRIAS FOR R.NO. 1 & 2	
	WITH					
	CA/199/2013 IN SA/128/2013	ADV. SANDESH D. PADIYAR	JOHN VAZ AND ANR.,	MR. JOSE DE AFONSO MACHADO (SIN. DEC.) THROUGH LR'S. AND ANR.,	ADV. NIGEL DA COSTA FRIAS FOR R.NO. 1 & 2	FOR STAY -- SERVICE IS COMPLETE
166	SA/132/2013	ADV. ASHWIN D. BHOBE	SAGAR MAHESH FADTE	LATA BABLO GAVANDE		
167	SA/134/2013	ADV. USGAONKAR SUDESH MANOHAR ADV. ANAGHA MATONDKAR ADV. MARIE ROSETTE PEREIRA	PETER CAMILO RODRIGUES AND 3 ORS. REP. BY THEIR DULY ATTORNEY APPE. NO. 3. JOSEPH RODRIGUES	GENEVRA RODRIGUES AND 5 ORS.,	ADV. ETHELWALD OLIMPIO MENDES FOR R.NO. 4 ADV. GINA MARIA ALMEIDA FOR R.NO. 4	

168	SA/137/2013	ADV. PARAG RAO	NARHARI JAIWANT HORNEKAR	LAXMAN JAIWANT HORNEKAR AND ANR.,		
169	SA/143/2013	ADV. PRASHEEN LOTLIKAR	VISHNUDAS NARONTAMDAS (EXPIRED) AND 11 ORS.,	COMMUNIDADE OF MORCAIM (MADKAI) THROUGH ITS ATTORNEY DULBA PURSHOTTAM KAMAT	ADV. R. G. RAMANI FOR RESPONDENT	
170	SA/144/2013	ADV. USGAONKAR SUDESH MANOHAR ADV. MATONDKAR ANAGHA ARJUN ADV. MARIE ROSETTE PEREIRA	ABHINAY JAIRAM DESAI AND ANR.,	SUNITA SHYAM NAIK AND 2 ORS.,	ADV. NITIN SARDESSAI FOR R.NO. 1 TO 3 ADV. L. RAGHUNANDAN FOR R.NO. 1 TO 3 ADV. DEEP D. SHIRODKAR FOR R.NO. 1 TO 3	ADMITTED ON 06/12/2013 - ENGLISH TRANSLATION OF DOC. AT ITEM NO.36 AND ENGLISH TRANSLATION OF DOCUMENTS WHICH ARE IN MARATHI NOT FURNISHED, IN VIEW OF ORDER DT.22/03/2018 OF LD. DY. REGISTRAR MATTER IS PLACED BEFORE HON'BLE COURT FOR ORDERS - IN VIEW OF ORDER DTD.13/04/2018, ENGLISH TRANSLATION NOT SUBMITTED TILL DATE - RESPECTFULLY PLACED FOR ORDERS BEFORE HON'BLE COURT -
171	SA/145/2013	ADV. JAYANT PANDURANG MULGAONKAR ADV. A. KAISUKAR	MOHAN SHET SHIRODKAR AND ANR.,	SANJU VENKU SHET SHIRODKAR AND 3 ORS.,	ADV. ASHWIN D. BHOBE FOR R.NO. 1 TO 4 ADV. S.BHOBE FOR R.NO. 1 TO 4	
172	SA/146/2013	ADV. KAKODKAR SHAMBHU SATCHIDANAND	JULIETA FERNANDES AND ANR.,	EUFEMIA FERNANDES KNOWN AS MARIA R. E. FERNANDES E FURTADO REP. BY RESP. NO.2 AND 6 ORS.,	ADV. RYAN DA PIEDADE MENEZES FOR R.NO.1,3 & 4 ADV. NIGEL JOHN FERNANDES FOR R.NO.1,3 & 4 ADV. GINA MARIA ALMEIDA FOR R.NO.1,3 & 4	
173	SA/147/2013	ADV. PREETAM TALAULIKAR ADV. ABHIJEET KAMAT	SANVLO DATTA DESSAI	INDU DATTA NAIK	ADV. VALMIKI MENEZES FOR RESPONDENT	ADMITTED ON 13/07/2015 - THE LIST OF DOCUMENTS TO BE ADDED IN THE PAPER BOOKS IS NOT SUBMITTED TILL DATE. - HENCE IN VIEW OF THE DIRECTIONS OF THE LD. DY. REGISTRAR DT.10/8/17, THIS FILE IS PLACED BEFORE THE HON'BLE COURT FOR ORDERS



174	SA/148/2013	ADV. P. P. SINGH ADV. GOVIND S. BHOBE	CHANDRAKANT APA MANGAONKAR	ATMARAM KRISHNA PALIEKAR AND 9 ORS.,	ADV. PURUSHOTTAM R. KARPE FOR R.NO. 2 & 3 ADV. POONAM V. HALDANKAR FOR R.NO. 1A TO 1C ADV. PURUSHOTTAM R. KARPE FOR R.NO. 1A TO 1C ADV. POONAM HALDANKAR FOR R.NO. 2 & 3 ADV. GAURI P. KARPE FOR R.NO. 2 & 3	R.NOS.1(A) TO 1(C) ARE SERVED
175	SA/150/2013	ADV. C. A. COUTINHO ADV. SHAILESH REDKAR	GURDEEP SINGH MATREJA	IONA F. QUADROS COLACO.	ADV. USGAONKAR SUDESH MANOHAR FOR RESPONDENT	
176	SA/152/2013	ADV. R. G. RAMANI	LUIS CESAR LOURENCO (SIN. DEC.) THROUGH LR'S. AND ANR.,	DOMINGOS R. LOURENCO (SIN. DEC.) THROUGH LR'S. AND ANR.,	ADV. F.E. NORONHA FOR R.NO. 1D,1D & R.NO. 2 ADV. PRACHI PRAKASH PRABHU FOR R.NO. 1D,1D & R.NO.	
	WITH					
	CA/253/2013 IN SA/152/2013	ADV. R. G. RAMANI	MR. LUIS CESAR LOURENCO (SIN. DEC.) THROUGH LR'S. AND ANR.,	MR. DOMINGOS R. LOURENCO (SIN. DEC.) THROUGH LR'S. AND ANR.,	ADV. F.E. NORONHA FOR R.NO. 1D,1D & R.NO. 2	FOR STAY - SERVICE IS COMPLETE
177	SA/153/2013	ADV. SOMNATH B. KARPE	VIKAS VASSU BENE	ANAND SHESHGIRI SINAI BENE AND 2 ORS.,	ADV. ANANT C. PARSEKAR ( ) FOR CAVEATOR ) ADV. ASHWIN D. BHOBE R-3 & COA OF R-1 & 2 ADV. BHOBE SHRADHA SUBHASH FOR R.NO.3 ADV. ASHWIN D. BHOBE FOR R.NO.3	ADMIT - FROM THE LIST OF DOCUMENTS SUBMITTED BY ADV. FOR APPELLANT ITEN NO.3,19,32,33 & PART OF 34 ARE NOT FOUND - MATTER IS PLACED BEFORE THE HON'BLE COURT FOR ORDERS -
178	SA/4/2014	MR. J. P. MULGAONKAR	MR. GOPAL BABURAO CHODANKAR AND 2 ORS.,	MRS. PHILOMENA PINTO AND 8 ORS.,	ADV. VALMIKI MENEZES FOR R.NO.3 AND 4 ADV. NIGEL DA COSTA FRIAS FOR R.NO.1	ADMITTED ON 26.08.2014 - SERVICE IS COMPLETE - IN VIEW OF ORDER DTD.28.02.2019 OF LD. REGISTRAR (J) MATTER IS RESPECTFULLY PLACED BEFORE THE HON'BLE COURT FOR ORDERS
179	SA/5/2014	ADV. R. G. RAMANI	BABUSSO SHANKAR KUDNEKAR AND 3 ORS.,	DAYANAND SAKARAM KUNNEKAR AND 4 ORS.,		
	WITH					

	SA/8/2014	ADV. SANDESH D. PADIYAR ADV. PRASHIL AROLKAR ADV. NAIK DESSAI KRISHNA MOHAN	DAYANAND SAKARAM KUNNEKAR AND 4 ORS.,	BABUSSO SHANKAR KUDNEKAR AND 3 ORS.,		
180	SA/8/2014	ADV. SANDESH D. PADIYAR ADV. PRASHIL AROLKAR ADV. NAIK DESSAI KRISHNA MOHAN	DAYANAND SAKARAM KUNNEKAR AND 4 ORS.,	BABUSSO SHANKAR KUDNEKAR AND 3 ORS.,		
181	SA/9/2014	ADV. ALMEIDA COUTINHO CLEOFATO GARRETT ADV. SHAILESH REDKAR	MARGAO CITI CABLE	ADVANI HOTELS AND RESORTS (INDIA LTD.) REP. BY ITS EXE. DIRECTOR HARESH ADVANI	ADV. KAIF NOORANI FOR RESPONDENT	ADMIT - PRINTING CHARGES TOWARDS THE PREPARATION OF PAPERBOOKS ARE NOT DEPOSITED BY THE APPELLANTS ADVOCATE- HENCE IN VIEW OF ORDER DTD.07.06.2018 PASSED BY THE LD. DY. REGISTRAR, THE MATTER IS PLACED BEFORE THE HON'BLE COURT FOR ORDERS
182	SA/11/2014	ADV. SHAILESH REDKAR	JOHN JOAO DIAS AND ANR.,	GUILHERMINA DIAS AND ANR.,	ADV. CARLOS ALVARES FERREIRA FOR R.NO. 1 & 2 ADV. MS. PRIYANKA N. MATLANE FOR R.NO. 1 & 2 ADV. JASON FERNANDES FOR R.NO. 1 & 2 ADV. RICHARD ALMEIDA FOR R.NO. 1 & 2	ADMIT - PRINTING CHARGES TOWARDS THE PREPARATION OF PAPERBOOKS IS NOT DEPOSITED BY THE APPELLANTS ADVOCATE - HENCE IN VIEW OF THE ORDER DTD. 07.06.2018 PASSED BY THE LD. DY. REGISTRAR THE MATTER IS PLACED BEFORE THE HON'BLE COURT FOR ORDERS
183	SA/15/2014	ADV. VINOD VISHNU KORGAONKAR ADV. JOCELYN GODINHO	SHREE SAGAR STEVEDORES AND 2 ORS.,	SHRI KAUSTUB SHIPPING PVT. LTD. REP. BY ITS DIRECTOR BALKRISHNA G. KAMAT	ADV. SITARAM SINGBAL FOR RESPONDENT	ADMITTED ON 26/08/2014 - PAPER BOOKS CHARGES NOT DEPOSITED IN VIEW OF ORDER DTD.9/8/18 OF LD. DY. REGISTRAR MATTER IS PLACED FOR ORDERS BEFORE HON'BLE COURT -  PRINTING CHARGES NOT DEPOSITED IN VIEW OF ORDER DTD.01/11/2018 -

184	SA/16/2014	ADV. SUDIN MANOHAR USGAONKAR ADV. DALVI GAURI SUKUMAR ADV. PALYEKAR VINITA VISHRAM ADV. SHIRODKAR ALISHA	PARVATI YESHWANT @ YESO PARAB AND 3 ORS.,	GANGABAI N. ASHWEKAR AND 9 ORS.,	ADV. PRASHEEN LOTLIKAR FOR R.NO. 1,2,4,5,7 & 8 ADV. MARUSHKA DE MONTE FURTADO FOR R.NO. 6 ADV. PADGAONKAR CHAITANYA PRAKASH FOR R.NO. 1,2,4, ADV. MARUSHKA DE MONTE FURTADO FOR R.NO. 1,2,4,5,7	
185	SA/17/2014	ADV. VALLABH D. PANGAM FOR PETITIONER U/LAS	DEEPAK SAKARAM SALGAONKAR	VISHRANTI DHANANJAY SAPERKAR	ADV. ALMEIDA COUTINHO CLEOFATO GARRETT RESPONDENT ADV. SHAILESH REDKAR FOR RESPONDENT	SERVICE IS COMPLETE -- TO BE TAKEN UP ON 25/9/2014
186	SA/25/2014	JOAQUIM GODINHO	FRANCISCO JOSE GODINHO	TOMMIE DEAN HARDIN	ADV. ASHWIN D. BHOBE FOR RESPONDENT ADV. KHOT UMESH DIVAKAR FOR RESPONDENT	RESPONDENT IS SERVED BY AFFIXATION
187	SA/26/2014	ADV. SUDIN MANOHAR USGAONKAR ADV. PREMA MATKAR ADV. PARAG GAJANAN WAGLE ADV. ANIRUDHA A. SINAI BORKAR	LUZITO L. A. X. D\COSTA	MAHABLESHWAR VENKATESH VERLEKAR AND 17 ORS.,	ADV. S. R. RIVANKAR FOR R.NO. 1 & 2 ADV. SAGAR RIVANKAR FOR R.NO. 1 & 2 ADV. RAMA GAJANAN RIVANKAR FOR R.NO. 1 & 2	
188	SA/27/2014	ADV. ASHWIN D. BHOBE	DIGAMBAR ATMARAM PRABHU AND ANR.,	VISHWANATH RAGHOBA PRABHU AND ANR.,	ADV. GAJENDRA USGAONKAR FOR R.NO.1 & 2	MENTIONED MATTER
	WITH CA/35/2014 IN SA/27/2014	ADV. ASHWIN D. BHOBE	SHRI. DIGAMBAR ATMARAM PRABHU AND ANR.,	SHRI VISHWANATH RAGHOBA PRABHU AND ANR.,		FOR STAY -
189	SA/28/2014	ADV. ASHWIN D. BHOBE	DIGAMBAR ATMARAM PRABHU	VISHWANATH RAGHOBA PRABHU AND 2 ORS.,	ADV. PREMA MATKAR FOR R.NO. 3 ADV. GAJENDRA USGAONKAR FOR R.NO. 1 & 2	
	WITH CA/36/2014 IN SA/28/2014	ADV. ASHWIN D. BHOBE	SHSRI DIGAMBAR ATMARAM PRABHU	SHRI VISHWANATH RAGHOBA PRABHU AND 2 ORS.,	ADV. PREMA MATKAR FOR R.NO. 3	FOR STAY - SERVICE IS COMPLETE

190	SA/30/2014	ADV. VISHNUPRASAD A. LAWANDE ADV. NATASHA N. MAYEKAR	MUNI RAJ	NARAYAN KRISHNA MALWANKAR AND ANR.,		IN VIEW OF ORDER DATED 18.08.2017 NOTICE HAS BEEN ISSUED TO R-1 ON 04.09.2017 OF WHICH AFFIDAVIT OF SERVICE IS NOT FILED. - PUBLICATION NOTICE OF R-1 & R-2 ISSUED & HANDED OVER TO THE ADVOCATE FOR APPELLANT TILL DATE AFFIDAVIT OF SERVICE NOT FURNISHED IN THE REGISTRY - AFFIDAVIT OF SERVICE FILED BY THE APPELLANT IN VIEW OF PUBLICATION NOTICES ISSUED TO R-1 & R-2, SAME IS KEPT IN MISC FILE - - SERVICE IS COMPLETE - -
	WITH					
	CA/37/2014 IN SA/30/2014	ADV. VISHNUPRASAD A. LAWANDE	MUNI RAJ	NARAYAN KRISHNA MALWANKAR AND ANR.,		FOR TEMPORARY INJUNCTION - [SA] - NOTICE TO R-1 & R-2 IS RETURNED BACK UNSERVED - STEPS NOT TAKEN TO SERVE UNSERVED R-1 & R-2 - PUBLICATION NOTICE ISSUED TO R-1 & R-2 OF WHICH SERVICE REPORT IS AWAITED - LD. COUNSEL FOR THE APPLICANT FILED AFFIDAVIT OF SERVICE IN R/O R-1 & R-2 ALONGWITH NEWS PAPER SAME IS KEPT IN MISC FILE -
191	SA/34/2014	ADV. KHOLKAR PREMANAND ANAND ADV. YUVRAJ V. SIRSAT	NICHOLAS SEQUEIRA THR. HIS CONSTITUTED P. O. A. LOURENCO INACIO GONSALVES AND ANR.,	CONSTANCIO REBEIRO THR. HIS CONSTITUTED ATTORNEY NETTY GONSALVES AND ANR.,	ADV. ARUNKUMAR V. NIGALYE FOR R.NO. 1 ADV. VINITA D. GAWAS FOR R.NO. 1	
192	SA/36/2014	ADV. ALMEIDA COUTINHO CLEOFATO GARRETT ADV. SHAILESH REDKAR	LAXMIBAI ANAND MOPKAR AND 7 ORS.,	RUKMINI VITHAL BALLIKAR ( DECEASED THR. LR\ 'S ) AND 3 ORS.,		NOTICE TO R.1(E),(F),2,3,4 HAS SERVED AND NOTICE TO R.NO.1(A TO D) HAS RETURNED BACK UNSERVED

193	SA/39/2014	ADV. CAETANO MASCARENHAS	SURESH RAMCHANDRA NAIK AND ANR.,	NALINI RAMCHANDRA NAIK AND ANR.,	ADV. SUDIN MANOHAR USGAONKAR FOR R.NO. 1 & 2 ADV. DALVI GAURI SUKUMAR FOR R.NO. 1 & 2 ADV. PALYEKAR VINITA VISHRAM FOR R.NO. 1 & 2	ADMIT - THE LIST OF DOCUMENTS TO BE ADDED IN THE PAPERBOOKS IS NOT SUBMITTED BY THE APPELLANTS ADVOCATE - HENCE IN VIEW OF ORDER DTD.07.06.2018 PASSED BY LD. DY. REGISTRAR THE MATTER IS PLACED BEFORE THE HON'BLE COURT FOR ORDERS -
194	SA/47/2014	V.R. PARSHEKAR	BHISSO VELIPO AND ANR.,	COMMUNIDADE OF CANACONA , REP. BY ITS ATTORNEY PANDURANGA B. NAIK GAUONKAR	ADV. MARCELINO C. FERNANDES FOR RESPONDENT	ADMIT - STEPS NOT TAKEN TO ISSUE RULE NOTICE
195	SA/49/2014	ADV. NITIN SARDESSAI ADV. L. RAGHUNANDAN ADV. DEEP D. SHIRODKAR	COMMUNIDADE OF CAVELLOSIM REP. MATHEW RODRIGUES	SILVERIA CRISTINA REBELLO @ SILVERIA RODRIGUES AND 2 ORS.,	ADV. NIGEL DA COSTA FRIAS R.NO. 1,1.1 & 1.2 ADV. PRATIKSHA NAGVENKAR R.NO. 1,1.1 & 1.2 ADV. LAXMI SAWANT R.NO. 1,1.1 & 1.2	
	WITH CA/68/2014 IN SA/49/2014	ADV. NITIN SARDESSAI	COMMUNIDADE OF CAVELLOSIM THR. ITS ATTORNEY MR. DOMINGOS MENDES REP. MR. M. RODRIGUES	MRS. SILVERIA CRISTINA REBELLO @ SILVERIA RODRIGUES AND 2 ORS.,		FOR STAY
	WITH MCA/470/2014 IN SA/49/2014	ADV. NITIN SARDESSAI ADV. L. RAGHUNANDAN ADV. DEEP D. SHIRODKAR	COMMUNIDADE OF CAVELLOSIM REP. MATHEW RODRIGUES	SILVERIA CRISTINA REBELLO @ SILVERIA RODRIGUES AND 2 ORS.,	ADV. NIGEL DA COSTA FRIAS R.NO. 1,1.1 & 1.2 ADV. PRATIKSHA NAGVENKAR R.NO. 1,1.1 & 1.2 ADV. LAXMI SAWANT R.NO. 1,1.1 & 1.2	FOR PRODUCTION OF DOCUMENTS
196	SA/63/2014	ADV. ASHWIN D. BHOBE ADV. D. HARMALKAR ADV. R. GAWAS	JOAQUIM ANTONIO EDUARDO DE LIMA, ALIAS EDWARD JOACHIM D\LIMA AND 2 ORS.,	MANUEL JOSEPH D\LIMA ALIAS MANUEL JOSE D\LIMA AND 8 ORS.,	ADV. VILAS P. THALI FOR R.NO. 1 TO 4	SERVICE IS COMPLETE

197	SA/64/2014	ADV. DEVIDAS J. PANGAM ADV. P. SAWANT	JOHN ZACARIAS SEQUEIRA AND ANR.,	THEREZA COELHO AND ANR.,	ADV. PRAVIN FALDESSAI FOR R.NO. 1 ADV. BERNARD FERNANDES FOR R.NO.2 ADV. MANGUESHKAR KAJOL KAMLESH FOR R.NO.2 ADV. VLEDSON LUCIO BRAGANZA FOR R.NO.2 ADV. VINOD VISHNU KORGAONKAR FOR R.NO.2 ADV. VIDHATI SHETYE FOR R.NO. 1 ADV. PRIYANKA HAWANOOR FOR R.NO. 1 ADV. MANSI NAIK FOR R.NO. 1 ADV. VENICIA LOURENCO FOR R.NO. 1	ADMIT - IN VIEW OF ORDER DTD.06/06/2019 OF LD. REGISTRAR(J) SA/64/2014 IN RESPECTFULLY PLACED FOR ORDERS -
198	SA/65/2014	ADV. ASHWIN D. BHOBE ADV. R. GAWAS	NICOLAU XAVIER TEXEIRA AND ANR.,	MARIANINHA FERNANDES E BARRETO	ADV. MICAEL ALELUIA CESAR FERNANDES FOR RESPONDENT ADV. CLIFF FERNANDES FOR RESPONDENT ADV. ALBERTO RODRIGUES FOR RESPONDENT ADV. SATISH J. PARULEKAR FOR RESPONDENT	NOTICE TO RESPONDENT HAS AFFIXED - APPLICATION NOT FILED IN VIEW OF ORDER DT.14/10/14
199	SA/66/2014	ADV. VINOD VISHNU KORGAONKAR ADV. JOCELYN GODINHO ADV. S. KARPE ADV. V. BRAGANZA	ARCHDIOCESE OF GOA AND DAMAN PACOPATRIARCAL REP. BY ARCHBISHOP OF GOA REP. THR. P. O. A. FR. V. VAZ	DEEPAK HARISCHANDRA GAONKAR AND 2 ORS.,	ADV. ASHWIN D. BHOBE FOR R.NO. 1 TO 3 ADV. S.BHOBE FOR R.NO. 1 TO 3	
200	SA/68/2014	ADV. JAGANNATH JAYANT MULGAONKAR ADV. A. KAISUKAR ADV. P. REMEDIOS ADV. JAYANT PANDURANG MULGAONKAR	CHAMPAVATI TULSIDAS NAIK AND 5 ORS.,	KRISHNA K. NAIK AND 2 ORS.,		
201	SA/77/2014	ADV. ASHWIN D. BHOBE ADV. U. KHOT	SHAIK AKTAR ALI AND 5 ORS.,	SHAIKH KASSIM	ADV. ALMEIDA COUTINHO CLEOFATO GARRETT FOR RESPOND	

202	SA/80/2014	ADV. NITIN SARDESSAI ADV. NEHA SHIRODKAR ADV. L. RAGHUNANDAN	ALICIA MARIA CRASTO,	QUITERIA FERNANDES & 2 ORS.,	ADV. CARLOS ALVARES FERREIRA FOR R.NO. 1 & 2 ADV. RICHELLE ALMEIDA FOR R.NO. 1 & 2 ADV. ASHWIN C. COSTA FOR R.NO. 1 & 2 ADV. JASON FERNANDES FOR R.NO. 1 & 2	SERVICE IS COMPLETE
203	SA/82/2014	ADV. PRASHEEN LOTLIKAR ADV. SHRIRAM POLLE ADV. NEELAM PATIL	GURUDAS VATTU CHAATIM ALDONKAR AND ANR.,	CHANDRAWATY DATTA CHATIM ( SINCE DEC ) AND 7 ORS.,	ADV. VILAS P. THALI R.2,3,4A,4B,5 TO 8	SERVICE IS COMPLETE -- LD. COUNSEL HAS NOT PRODUCED THE NOTES OF EVIDENCE AS WELL AS RELEVANT DOCUMENTS
	WITH					
	CA/113/2014 IN SA/82/2014	ADV. PRASHEEN LOTLIKAR ADV. SHRIRAM POLLE ADV. NEELAM PATIL	MR. GURUDAS VATTU CHATIM ALDONKAR AND ANR.,	MRS. CHANDRAWATY DATTA CHATIM ( SINCE DEC ) AND 7 ORS.,	ADV. VILAS P. THALI R.2,3,4A,4B,5 TO 8	FOR TEMPORARY INJUNCTION -- ORDER DT. 28/11/2014 HAS BEEN PASSED IN SA/82, UPON VERIFICATION NO ORDER AS REGARDS DISPOSAL OF THIS APPLICATION HAS BEEN FOUND, ORDER DT. 28/11/2014 IS AT FLAG 'A', PLACED FOR ORDERS
204	SA/84/2014	ADV. JAGANNATH JAYANT MULGAONKAR ADV. ANUSHA KAISUKAR ADV. PEARL ELSA REMEDIOS ADV. JAYANT PANDURANG MULGAONKAR	WAMAN MAHADEV SAWANT	UNITED INDIA INSURANCE COMPANY LTD., THR. ITS BRANCH OFFICER OF MAPUSA BRANCH	ADV. A.R.S.NETRAVALKAR FOR RESPONDENT	ADMIT - IN VIEW OF ORDER DTD.04.04.2019 OF THE LD. REGISTRAR(J) MATTER IS RESPECTFULLY PLACED BEFORE THE HON'BLE COURT FOR ORDERS
205	SA/85/2014	ADV. ASHWIN D. BHOBE ADV. R. GAWAS	ANANT GANPAT PAIDARKAR	SHYAM KASHINATH KANEKAR AND 2 ORS.,	ADV. R. G. RAMANI FOR R.NO. 1 TO 3	
206	SA/86/2014	ADV. USGAONKAR SUDESH MANOHAR ADV. MATONDKAR ANAGHA ARJUN ADV. MARIE ROSETTE PEREIRA	LYDIA MONTEIRO D\CRUZ ( SINCE DECEASED ) THR. LEGAL REPRESENTATIVES	JACINTA D\SOUZA AND 5 ORS.,		MENTIONED MATTER

207	SA/87/2014	ADV. SANDESH D. PADIYAR ADV. ANJALI AGRAWAL ADV. KRISHNA DESSAI ADV. PRASHIL AROLKAR	COMMUNIDADE OF CORTALIM THR. ITS ATTORNEY JOHN PHILIP PEREIRA	ANICETO LUIS DE SA AND ANR.,	ADV. PAVITHRAN A.V FOR R.NO. 1 ADV. KENY SANMAN RAJANIKANT FOR R.NO. 1 ADV. KETAKI L. PEDNEKAR FOR R.NO. 1 ADV. ANOOP ATCHUT GAOKER FOR R.NO. 1	
	WITH					
	CA/127/2014 IN SA/87/2014	ADV. SANDESH D. PADIYAR ADV. ANJALI AGRAWAL ADV. KRISHNA DESSAI ADV. PRASHIL AROLKAR	COMMUNIDADE OF CORTALIM THR. ITS ATTORNEY JOHN PHILIP PEREIRA	ANICETO LUIS DE SA AND ANR.,	ADV. PAVITHRAN A.V FOR R.NO. 1 ADV. KENY SANMAN RAJANIKANT FOR R.NO.1 ADV. KETAKI L. PEDNEKAR FOR R.NO. 1 ADV. ANOOP ATCHUT GAOKER FOR R.NO. 1	FOR STAY
208	SA/89/2014	ADV. RYAN DA PIEDADE MENEZES *~*THE APPELLANT ADV. NIGEL JOHN FERNANDES *~*THE APPELLANT ADV. GINA MARIA ALMEIDA *~*THE APPELLANT	BIBIANA DINIZ GRACIAS AND ANR.,	FATIMA D\SILVA AND ANR.,	ADV. ARUN DE SA FOR R.NO. 1 & 2 ADV. PANDURANG SHIRODKAR FOR R.NO. 1 & 2 ADV. AGNETHA S. MONIZ FOR R.NO. 1 & 2 ADV. SIDDESH SHET FOR R.NO. 1 & 2 ADV. ANACLETO VIEGAS FOR R.NO. 1 & 2	
209	SA/96/2014	ADV. DEVIDAS J. PANGAM	MARIO MINGUEL MASCARENHAS	VITHAL NAGUESH NAIK	ADV. PANANDIKER GAURANG DIGAMBER FOR RESPONDENT ADV. VIBHAV RAJIV AMONKAR FOR RESPONDENT ADV. PEREIRA SUZETTE SAVIA. A FOR RESPONDENT ADV. L. RAGHUNANDAN FOR RESPONDENT	ADMIT - AS PER THE ORDER DTD.12/4/2018 THE LIST OF DOCUMENTS TO BE ADDED IN THE PAPERBOOK IS NOT SUBMITTED BY THE APPELLANTS NOT TH RESPONDENT - IN VIEW OF THIS THE MATTER IS PLACED BEFORE THE HON'BLE COURT FOR ORDERS -
210	SA/98/2014	ADV. ASHWIN D. BHOBE ADV. KHOT UMESH DIVAKAR	JOSE MARQUES AND ANR.	GUSTAVO DE SOUZA.	ADV. MICAEL ALELUIA CESAR FERNANDES FOR RESPONDENT ADV. ALBERTO RODRIGUES FOR RESPONDENT ADV. CLIFF FERNANDES FOR RESPONDENT ADV. SATISH J. PARULEKAR FOR RESPONDENT	



	WITH					
	CA/144/2014 IN SA/98/2014	ADV. ASHWIN D. BHOBE	MR. JOSE MARQUES AND ANR.	MR. GUSTAVO DE SOUZA.	ADV. MICAEL ALELUIA CESAR FERNANDES FOR RESPONDENT ADV. ALBERTO RODRIGUES FOR RESPONDENT ADV. CLIFF FERNANDES FOR RESPONDENT ADV. SATISH J. PARULEKAR FOR RESPONDENT	FOR STAY - SERVICE REPORT IS AWAITED - REPLY NOT FILED
211	SA/99/2014	ADV. ASHWIN D. BHOBE ADV. S. BHOBE ADV. V. SHETYE ADV. U. KHOT	MILAGRES GOMES	EKNATH RAMCHANDRA LAAD	ADV. KHOLKAR PREMANAND ANAND FOR RESPONDENT	ADMIT - IN VIEW OF ORDER DT. 30/02/2015, PASSED BY HON'BLE COURT IN MCA/145/2014 LD. ADVOCATE HAS NOT DEPOSITED
212	SA/100/2014	ADV. R. G. RAMANI	SIMON FERNANDES AND ANR.,	SUZANA PEREIRA.	ADV. SOMNATH B. KARPE FOR RESPONDENT ADV. ABHIJIT M. NAIK FOR RESPONDENT	ADMITTED ON 03/08/2015 - THE ENGLISH TRANSLATION OF THE PORTUGUESE DOCUMENTS AT PAGE NO.187 OF THE R & P (ITEM 32 OF THE PREPARED DRAFT INDEX) IS NOT SUBMITTED TILL DATE - HENCE THIS FILE IS PLACED FOR ORDERS BEFORE THIS HON'BLE COURT AS PER THE DIRECTIONS OF THE LD. DY. REGISTRAR DT.03/08/2017 - THE ENGLISH TRANSLATION OF PORTUGUES DOCUMENT AT PAGE NO.187 OF THE R & P IS NOT SUBMITTED
213	SA/104/2014	JOSEPH VAZ ADV. SWATI NAIK	ALFRAN CONSTRUCTION PVT. LTD. THR. ITS MANAGING DIRECTOR.	NIRMAL GANGADEAN AND ANR.	ADV. ASHWIN D. BHOBE FOR R.NO. 1 ADV. S.BHOBE FOR R.NO. 1 ADV. V.SHETYE FOR R.NO. 1	
	WITH					
	CA/24/2015 IN SA/104/2014	ADV. JOSEPH VAZ ADV. SWATI NAIK	M/S. ALFRAN CONSTRUCTION PVT. LTD., THR. ITS MANAGING DIRECTOR.	MR. NIRMAL GANGADEAN AND ANR.,	ADV. ASHWIN D. BHOBE FOR R.NO. 1 ADV. S.BHOBE FOR R.NO. 1 ADV. V.SHETYE FOR R.NO. 1	FOR STAY

214	SA/111/2014	ADV. NITIN SARDESSAI ADV. L. RAGHUNANDAN ADV. DEEP D. SHIRODKAR	KOSHY BUILDERS REP. BY ITS PROPRIETOR KOCHU KOSHY THROUGH HIS LR\S.	MACARIO RODRIGUES (EXPIRED) THROUGH LR\S. AND 5 ORS.,	ADV. SHIVAN DESAI FOR R.NO. 1A & 1B	
	WITH					
	CA/181/2014 IN SA/111/2014	ADV. NITIN SARDESSAI ADV. L. RAGHUNANDAN ADV. DEEP D. SHIRODKAR	M/S. KOSHY BUILDERS REP. BY ITS PROPRIETOR SHRI. KOCHU KOSHY THROUGH HIS LR'S.	MR. MACARIO RODRIGUES (EXPIRED) THROUGH LR'S. AND 5 ORS.,		FOR STAY - SERVICE IS COMPLETE - AFFIDAVIT IN REPLY ON BEHALF OF THE R-1(A) & R-1(B) IS FILED AT PAGE NOS.7 TO 10
215	SA/1/2015	ADV. L. RAGHUNANDAN ADV. DEEP D. SHIRODKAR	SHAIKH ABDUL GANI THROUGH LEGAL REPRESENTATIVES AND ANR.,	SHAIKH ABDUL RASHID AND 2 ORS.,	ADV. CARLOS ALVARES FERREIRA FOR R.NO. 1 & 2 ADV. RICHELLE ALMEIDA FOR R.NO. 1 & 2 ADV. ASHWIN C. COSTA FOR R.NO. 1 & 2 ADV. JASON FERNANDES FOR R.NO. 1 & 2	SERVICE IS COMPLETE
	WITH					
	CA/15/2015 IN SA/1/2015	ADV. L. RAGHUNANDAN ADV. DEEP D. SHIRODKAR	SHRI SHAIKH ABDUL GANI THROUGH LEGAL REPRESENTATIVES AND ANR.,	SHRI SHAIKH ABDUL RASHID AND 2 ORS.,		FOR INJUNCTION --
216	SA/3/2015	ADV. L. RAGHUNANDAN ADV. SUZETTE PEREIRA ADV. DEEP D. SHIRODKAR	SAYED SALIM SABUWALA AND 2 ORS.,	PAUL J. KOLLAN AND ANR.,	ADV. JAGANNATH JAYANT MULGAONKAR FOR R.NO.1 & 2 ADV. PEARL ELSA REMEDIOS FOR R.NO.1 & 2 ADV. ANUSHA KAISUKAR FOR R.NO.1 & 2	SERVICE IS COMPLETE
	WITH					
	CA/7/2015 IN SA/3/2015	ADV. L. RAGHUNANDAN ADV. SUZETTE PEREIRA ADV. DEEP D. SHIRODKAR	SHRI SAYED SALIM SABUWALA AND ANR.,	SHRI PAUL J. KOLLAN AND ANR.,	ADV. JAGANNATH JAYANT MULGAONKAR FOR R.NO.1 & 2 ADV. PEARL ELSA REMEDIOS FOR R.NO.1 & 2 ADV. ANUSHA KAISUKAR FOR R.NO.1 & 2	FOR STAY

217	SA/4/2015	ADV. SUDIN MANOHAR USGAONKAR ADV. VINITA PALYEKAR ADV. TANVI K. KHANEKAR ADV. PADGAONKAR KISHAN C	SANTOSH SHABA GAONKAR.	SUSHANT VISHNU GAONKAR AND 4 ORS.,	ADV. ASHWIN D. BHOBE FOR R.NO. 1 ADV. PRAVIN N. FALDESSAI AGA FOR R.NO. 5 ADV. S.BHOBE FOR R.NO. 1 ADV. V.SHETYE FOR R.NO.1	NOTICE TO R.NO.1,2,3 AND 4 ARE SERVED AND SERVICE REPORT IS AWAITED IN R/O R.NOS.5
218	SA/11/2015	ADV. PEREIRA SUZETTE SAVIA. A ADV. L. RAGHUNANDAN ADV. DEEP D. SHIRODKAR	JAYANTIBAI GOVIND NADKARNI AND 6 ORS.,	PRABHAKAR GOPAL NADKARNI (DECEASED) REP. BY HIS LEGAL REPRESENTATIVES AND 3 ORS.,	ADV. ASHWIN D. BHOBE FOR R.NO. 1C ADV. S.BHOBE FOR R.NO. 1C ADV. V.SHETYE FOR R.NO. 1C	ADMIT - IN VIEW OF ORDER DTD.10.10.2019 OF LD. REGISTRAR(J) MATTER IS PLACED BEFORE HON'BLE COURT
219	SA/12/2015	ADV. SANJAY M. CHODANKAR ADV. SOHAN DESSAI ADV. PRASHILA NAIK ADV. JUDAS CHAGAS SILVA ADV. ALDRIN MONTEIRO	PANDHARINATH D. CHODANKAR.	WAUSVEL J. S. MIRANDA AND ANR.,	ADV. KAKODKAR SHAMBHU SATCHIDANAND FOR R.NO. 1 & 2	
220	SA/14/2015	ADV. CARLOS ALVARES FERREIRA ADV. P. MATLANE ADV. JASON FERNANDES ADV. RICHARD ALMEIDA	SEBASTIAO XAVIER CARVALHO AND ANR.,	JOHN D\SOUZA THR. HIS ATTORNEY PEDRO FRANCISCO DOURADO @ PETER FRANCISCO DOURADO AND ANR.	ADV. R. G. RAMANI FOR RESPONDENT	
	WITH  CA/91/2015 IN SA/14/2015	ADV. RICHARD ALMEIDA ADV. P. MATLANE ADV. JASON FERNANDES ADV. CARLOS ALVARES FERREIRA	MR.SEBASTIAO XAVIER CARVALHO AND ANR.,	MR.JOHN D'SOUZA, THR. HIS ATTORNEY SHRI.PEDRO FRANCISCO DOURADO @ PETER FRANCISCO DOURADO AND ANR.,	ADV. R. G. RAMANI FOR RESPONDENT	FOR STAY
221	SA/23/2015	ADV. RYAN DA PIEDADE MENEZES	DR.DIGAMBAR V.S. TALAULIKAR.	THE NEW INDIA ASSURANCE COMPNAY LIMITED AND ANR.,	ADV. U.R.TIMBLE FOR R.NO. 1 ADV. YADIKA MANDREKAR FOR R.NO. 1	(FINAL DISPOSAL) -- SERVICE IS COMPLETE

222	SA/27/2015	ADV. DEVIDAS J. PANGAM ADV. SHIVADATTA PRAKASH MUNJ FOR LRS OF APPELLANTS ADV. DEVIDAS J. PANGAM APPLT.1A-1N, 3A-3T& 13(A&B)	LOXIMON SANVLO SHETKAR AND 13 ORS.,	RATNAKAR BHASKAR SHETKAR AND ANR.,	ADV. GALILEO FRANCISCO TELES FOR R.NO. 1 & 2 ADV. DEEPAK S. FADKE FOR R.NO. 1 & 2 ADV. AUSTIN AUGUSTO FERNANDES FOR R.NO. 1 & 2	ADMITTED ON 28/07/2015 - IN VIEW OF ORDER DT.21/12/2017, PASSED BY DY REGISTRAR MATTER IS PLACED BEFORE HON'BLE COURT FOR ORDERS - NOTICE TO R-1 & R-2 ARE SERVED - MCA/84/2018 IS TAGGED HEREWITH AS PER ORDER DT.02/02/2018 - AMENDMENT NOT CARRIED OUT AS PER ORDER DTD.16.04.2018 PASSED IN MCA/84/2018
223	SA/37/2015	ADV. VISHNUPRASAD A. LAWANDE ADV. P. KAUR ADV. DHARMANAND VERNEKAR	PANDHARINATH J. S. TALAULIKAR AND ANR.,	GNANA PRASAD PREM AND ANR.,	ADV. ASHWIN D. BHOBE FOR R.NO.1 & 2 ADV. SAGAR SARMALKER FOR R.NO.1 & 2 ADV. BHOBE SHRADHA SUBHASH FOR R.NO.1 & 2	ADMIT - IN VIEW OF ORDER DTD.06/06/2019 OF THE LD. REGISTRAR(J), SA/37/2015 RESPECTFULLY PLACED FOR ORDERS BEFORE HON'BLE COURT -  PRINTING CHARGES NOT PAID SA/37/2015 RESPECTFULLY PLACED FOR ORDERS -
224	SA/46/2015	ADV. VISHNUPRASAD A. LAWANDE	PRESENTATION CONVENT, THROUGH ATTORNEY SR. SHEILA DE SA.	MARIA SAVIA BARRETO AND 2 ORS.,	ADV. ROESHA MASCARENHAS FOR RESPONDENT 1 & 2	ADMITTED ON 18/08/2017 - SERVICE IS COMPLETE -
225	SA/47/2015	ADV. DEVIDAS J. PANGAM ADV. S.P. MUNJ	ANIL LAXIMAN GHADI.	BHIKAJI BABUSSO NAIK SATARDEKAR.	ADV. ASHWIN D. BHOBE FOR RESPONDENT ADV. FERNANDES ANNELEISE R-1(ACDEFGHIJ&K) ADV. SAGAR SURENDRA SARMALKER R-1(ACDEFGHIJ&K) ADV. ASHWIN D. BHOBE R-1(A,C,D,E,F,G,H,I,J&K) ADV. BHOBE SHRADHA SUBHASH FOR RESPONDENT ADV. SHETYE VAISHALI VINAYAK FOR RESPONDENT	NOTICE TO R-1A TO 1K ARE SERVED

WITH

CA/128/2015 IN SA/47/2015	ADV. DEVIDAS J. PANGAM ADV. S.P. MUNJ	SHRI ANIL LAXIMAN GHADI.	SHRI BHIKAJI BABUSSO NAIK SATARDEKAR.	ADV. ASHWIN D. BHOBE FOR RESPONDENT ADV. BHOBE SHRADHA SUBHASH FOR RESPONDENT ADV. SHETYE VAISHALI VINAYAK FOR RESPONDENT	FOR STAY -
226 SA/57/2015	ADV. L. RAGHUNANDAN ADV. SIDDHARTH S SARDESAI THE APPELLANT ADV. PEREIRA SUZETTE SAVIA. A ADV. PANANDIKER GAURANG DIGAMBER ADV. VIBHAV RAJIV AMONKAR ADV. DEEP D. SHIRODKAR	V.M.SALGAONKAR AND BROTHER LTD., BY ITS ATTORNEY SAMIR R. AUDI.	DAYANAND Z. NEOGI, REPRESENTED THR. LEGAL REPRESENTATIVES.,	ADV. PALYEKAR VINITA VISHRAM R. 3A TO 3F,5A&B,R.6 ADV. SAEESH V. NAIK FOR R.NO. 2 ADV. PADGAONKAR KISHAN C FOR R.NO. 2 ADV. KAMAT GHANEKAR TANVI FOR R.NO. 2 ADV. PALYEKAR VINITA VISHRAM FOR R.NO. 2 ADV. SAEESH NAIK R.4, 9 TO 12,15 & 16 ADV. PADGAONKAR KISHAN C R.4, 9 TO 12,15 & 16 ADV. KAMAT GHANEKAR TANVI R.4, 9 TO 12,15 & 16 ADV. PALYEKAR VINITA VISHRAM R.4, 9 TO 12,15 & 16 ADV. SAEESH NAIK R.7A TO 7E,R.8,13 &14 ADV. PADGAONKAR KISHAN C R.7A TO 7E,R.8,13 &14 ADV. KAMAT GHANEKAR TANVI R.7A TO 7E,R.8,13 &14 ADV. PALYEKAR VINITA VISHRAM R.7A TO 7E,R.8,13 &14 ADV. SAEESH NAIK R. 3A TO 3F,5A&B,R.6 ADV. PADGAONKAR KISHAN C R. 3A TO 3F,5A&B,R.6 ADV. KAMAT GHANEKAR TANVI R. 3A TO 3F,5A&B,R.6	

WITH

CA/150/2015 IN SA/57/2015	ADV. L. RAGHUNANDAN ADV. SIDDHARTH S SARDESAI THE APPELLANT ADV. PEREIRA SUZETTE SAVIA. A ADV. PANANDIKER GAURANG DIGAMBER ADV. VIBHAV RAJIV AMONKAR ADV. DEEP D. SHIRODKAR	V.M.SALGAONKAR AND BROTHER LTD. BY ITS ATTORNEY SHRI SAMIR R. AUDI.	SHRI DAYANAND Z. NEOGI, REPRESENTED THR. LEGAL REPRESENTATIVES.,	ADV. PALYEKAR VINITA VISHRAM R. 3A TO 3F,5A&B,R.6 ADV. SAEESH V. NAIK FOR R.NO. 2 ADV. PADGAONKAR KISHAN C FOR R.NO. 2 ADV. KAMAT GHANEKAR TANVI FOR R.NO. 2 ADV. PALYEKAR VINITA VISHRAM FOR R.NO. 2 ADV. SAEESH NAIK R.4, 9 TO 12,15 & 16 ADV. PADGAONKAR KISHAN C R.4, 9 TO 12,15 & 16 ADV. KAMAT GHANEKAR TANVI R.4, 9 TO 12,15 & 16 ADV. PALYEKAR VINITA VISHRAM R.4, 9 TO 12,15 & 16 ADV. SAEESH NAIK R.7A TO 7E,R.8,13 &14 ADV. PADGAONKAR KISHAN C R.7A TO 7E,R.8,13 &14 ADV. KAMAT GHANEKAR TANVI R.7A TO 7E,R.8,13 &14 ADV. PALYEKAR VINITA VISHRAM R.7A TO 7E,R.8,13 &14 ADV. SAEES NAIK R. 3A TO 3F,5A&B,R.6 ADV. PADGAONKAR KISHAN C R. 3A TO 3F,5A&B,R.6 ADV. KAMAT GHANEKAR TANVI R. 3A TO 3F,5A&B,R.6	FOR STAY - STEPS NOT TAKEN IN R/O UNSERVED R.NOS.2, 3(E), 3(F), 4, 5(A), 9 TO 12
227 SA/61/2015	ADV. ASMITA TIRODKAR ADV. ABHIJIT M. NAIK ADV. SANA SHAIKH	SHWARDE PHARMACEUTICAL (I) PVT. LTD., THROUGH ITS DIRECTOR ROHAN PRAKASH HEDE.	HERALD PUBLICATION PVT. LTD., REPRESENTED BY ITS RECOVERY OFFICER VIDHYARTH KALIDAS NAIK.	ADV. ALMEIDA COUTINHO CLEOFATO GARRETT FOR RESPOND ADV. SHAILESH REDKAR FOR RESPONDENT	ADMIT - IN VIEW OF ORDER DTD.29/08/2019 OF LD. REGISTRAR JUDL. SA/61/2015 RESPECTFULLY PLACED FOR ORDERS -
228 SA/63/2015	ADV. VALMIKI MENEZES ADV. MELISSA C. CONCEPTION	SANGITA BABURAO KERKAR AND 2 ORS.,	SHOBA ANJIKHANE.	ADV. S. Y. THALY FOR RESPONDENT ADV. SANTOSH SAWKAR FOR RESPONDENT	
229 SA/68/2015	ADV. AJIT R. KANTAK ADV. R.KANTAK ADV. N. VELGUENKAR	BENIGNO L. ALPHONSO.	GOA PLAST PVT. LTD., THROUGH POA ISHWAR B. MUCHANDI.	ADV. VALMIKI MENEZES FOR RESPONDENT	ADMIT - IN VIEW OF ORDER DTD.29/08/2019 OF LD. REGISTRAR JUDL. SA/68/2015 RESPECTFULLY PLACED FOR ORDERS -

	WITH					
	SA/105/2015	ADV. VALMIKI MENEZES	GOA PLAST PRIVATE LTD., REPRESENTED BY DIRECTOR JOE RALPH.	BENIGINO L. ALPHONSO.		ADMIT -
230	SA/76/2015	ADV. S. M. SINGBAL	G.R. PRABHUGAONKAR.	BHARGAVA ALUMINA INDUSTRIES, THROUGH ITS PARTNERS R.K.BHARGAVA.		
231	SA/77/2015	ADV. BETQUECAR KARISHMA CUSTA ADV. MS. SONIYA G. CHODANKAR	JOSE VICENTE BISMARCK RODRIGUES (DEC) [AMENDED AS PER ORDER DT. 21.06.2018] AND 3 ORS.,	CONCEICAO CARLOS (DECEASED) THROUGH LRS.,	ADV. PRASHEEN LOTLIKAR FOR R.NO. 1H & 1I ADV. PADGAONKAR CHAITANYA PRAKASH FOR R-1(C,F&G)) ADV. PADGAONKAR CHAITANYA PRAKASH FOR R-1(D,E&J) ADV. PADGAONKAR CHAITANYA PRAKASH FOR R.NO.1(A&B)	ADMIT - IN VIEW OF ORDER DTD.22/03/2018, PASSED IN MCA/133/2018, STA/1018/2018 FOR BRINGING LRS OF APPELLANT NO. 1(H) ON RECORD & STA/1019/2018 TO AMEND THE CAUSE TITLE IS FILED - THE SAME ARE UNDER OFFICE OBJECTION AND NOT TAGGED TO THE FILE -
	WITH					
	MCA/466/2018 IN SA/77/2015	ADV. BETQUECAR KARISHMA CUSTA	CHRISTOPHER RODRIGUES.,	CONCEICAO CARLOS (DECEASED) THROUGH LRS.,	ADV. PRASHEEN LOTLIKAR FOR R.NO. 1H & 1I ADV. PADGAONKAR CHAITANYA PRAKASH FOR R-1(C,F&G)) ADV. PADGAONKAR CHAITANYA PRAKASH FOR R-1(D,E&J) ADV. PADGAONKAR CHAITANYA PRAKASH FOR R.NO.1(A&B)	FOR BRINGING LRS OF APPELLANT 1(H) ON RECORD
	WITH					
	MCA/467/2018 IN SA/77/2015	ADV. BETQUECAR KARISHMA CUSTA	CHRISTOPHER RODRIGUES.,	CONCEICAO CARLOS (DECEASED) THROUGH LRS.,	ADV. PRASHEEN LOTLIKAR FOR R.NO. 1H & 1I ADV. PADGAONKAR CHAITANYA PRAKASH FOR R-1(C,F&G)) ADV. PADGAONKAR CHAITANYA PRAKASH FOR R-1(D,E&J) ADV. PADGAONKAR CHAITANYA PRAKASH FOR R.NO.1(A&B)	TO AMEND CAUSE TITLE

232	SA/85/2015	ADV. S. Y. THALY	DAVID D\SOUZA, REPRESENTED BY ATTORNEY LUIZA D\SOUZA @ ANNIE D\SOUZA AND ANR.,	VATSALA HARMALKAR (DECEASED) THROUGH OCCUPANTS.,	ADV. PALYEKAR VINITA VISHRAM FOR R.NO.1(I) ADV. SAEESH V. NAIK FOR R.NO.1(I) ADV. PADGAONKAR KISHAN C FOR R.NO.1(I) ADV. KAMAT GHANEKAR TANVI FOR R.NO.1(I)	NOTICE ISSUED TO R-1(I) & (II) (A) IS AFFIXED
233	SA/91/2015	ADV. VALMIKI MENEZES	ESSENTIAL PERSONAL SERVICES, REPRESENTED BY NARAYAN S. DESSAI.	HOTEL GREEN PARK AND 2 ORS.,	ADV. JAGANNATH JAYANT MULGAONKAR FOR R.NO.1 TO 3 ADV. PEARL ELSA REMEDIOS FOR R.NO.1 TO 3 ADV. ANUSHA D. KAISUKAR FOR R.NO.1 TO 3	
234	SA/92/2015	ADV. KAIF NOORANI U/LAS FOR APPELLANT	SUNITA VINOD NAIK @ SUNITA VITHOBA SHIRODKAR.	VINOD TULSHIDAS NAIK.	ADV. ALMEIDA COUTINHO CLEOFATO GARRETT FOR RESPDT.	SERVICE REPORT IS AWAITED -
235	SA/101/2015	ADV. VISHWADH SARDESSAI	JOSE ALEIXO DE VIERA VELHO (DEC) THR. LRS.,	JITENDRA NARVENKAR.	ADV. VALMIKI MENEZES	ADMIT - IN VIEW OF ORDER DTD.06/06/2019 OF LD. REGISTRAR(J), SA/101/2015, RESPECTFULLY PLACED FOR ORDERS -
236	SA/102/2015	ADV. RYAN DA PIEDADE MENEZES	FERDINAND ALOYSIOUS MICHAEL D'SOUZA (DECEASED) THROUGH LRS. BENVEMITTA ANNE LAM.	MARIA ANGELICA LECTICIA DOMINICA FRANCISCO @ MARY FRANCISCO AND ANR.,	ADV. ASHWIN D. BHOBE FOR R.NO. 2A & 2B ADV. S.BHOBE FOR R.NO. 2A & 2B	SERVICE IS COMPLETE
	WITH CA/251/2015 IN SA/102/2015	ADV. RYAN DA PIEDADE MENEZES	FERDINAND ALOYSIOUS MICHAEL D'SOUZA (DECEASED) THROUGH LRS. BENVEMITTA ANNE LAM.	MARIA ANGELICA LECTICIA DOMINICA FRANCISCO @ MARY FRANCISCO AND ANR.,	ADV. ASHWIN D. BHOBE FOR R.NO. 2A & 2B	FOR STAY
237	SA/105/2015	ADV. VALMIKI MENEZES	GOA PLAST PRIVATE LTD., REPRESENTED BY DIRECTOR JOE RALPH.	BENIGINO L. ALPHONSO.		ADMIT -



238	SA/107/2015	ADV. DEVIDAS J. PANGAM ADV. PARIKSHIT S. SAWANT	SHANTABAI MANGUESH KAREKAR (SINCE DECEASED) REP. BY LEGAL REPRESENTATIVES.,	INDUMATI GANESH AGARWADEKAR (SINCE DECEASED) THROUGH HER LEGAL REPRESENTATIVES.,	ADV. ASHWIN D. BHOBE FOR R.NO.1A, B & 2 ADV. S.BHOBE FOR R.NO.1A, B & 2	SERVICE IS COMPLETE - IN VIEW OF ORDER DTD:-09/08/2017, MATTER IS PLACED ON ADMISSION BOARD - AMENDMENT NOT CARRIED OUT BY BRINGING LRS. OF DECEASED APPELLANT NO. 2 AS PER ORDER DTD:-09/08/2017 IN MCA 331/2017 - NO AFFIDAVIT HAS BEEN ORDERED TO BE FILED
239	SA/116/2015	ADV. PRASHEEN LOTLIKAR ADV. PADGAONKAR CHAITANYA PRAKASH	ABDUL KADAR DANKEWALA.	MOHAMED HANIF DHANKEWALA.	ADV. VALLABH D. PANGAM R.NO.1(A) TO (G)	
240	SA/3/2016	ADV. S. Y. THALY	DASHARATH POPAT NAIK GAONKAR AND ANR.,	SANTOSH SHRIKANT NAIK GAONKAR.	ADV. MAHESH AMONKAR FOR RESPONDENT ADV. PARINDA KANEKAR FOR RESPONDENT	
241	SA/5/2016	ADV. ASHWIN D. BHOBE ADV. TEJASWINI KOLE	MOHAN KASHINATH RAUT DESSAI AND 5 ORS.,	ANTONIO PANTALEAO FERRAO.	ADV. PARAG S RAO FOR RESPONDENT ADV. RASHMI NAIK FOR RESPONDENT ADV. AGNETHA LOBO FOR RESPONDENT	NOTICE HAS SERVED ON RESPONDENT
	WITH CA/3/2016 IN SA/5/2016	ADV. ASHWIN D. BHOBE	MR.MOHAN KASHINATH RAUT DESSAI AND 5 ORS.,	ANTONIO PANTALEAO FERRAO.	ADV. PARAG S RAO FOR RESPONDENT	FOR STAY
242	SA/35/2016	ADV. AJIT R. KANTAK ADV. RAJAS KANTAK	RAVALNATH BUILDERS, REPRESENTED BY PARTNER RAJESH VASANT HARMALKAR.	JAWAHAR HARIDAS CHAMPSI AND ANR.,	ADV. GAURISH N. AGNI FOR R.NO.1 & 2 ADV. EESHAN USAPKAR FOR R.NO.1 & 2 ADV. VIBERT NORONHA FOR R.N.1 & 2 ADV. FERNANDES ANABEL ELDOMA FURTADO FOR R.NO.1 &	ADMIT - LIST OF DOCUMENTS FOR PREPARING PAPER BOOK NOT SUBMITTED IN VIEW OF ORDER DTD.10.12.2019 -
243	SA/47/2016	ADV. PRANAY A KAMAT	JOAO @ JOHN FERNANDES(DECEASED) THROUGH HIS LRS. AND ANR.,	BERNADINA FERNANDES AND 6 ORS.,	ADV. VIBHAV RAJIV AMONKAR U/LAS FOR R-1 & 3	SERVICE IS COMPLETE

244	SA/57/2016	ADV. PEREIRA TARSHISH LEO ADV. ALMEIDA MARIO JOAQUIM PINTO	HERBERT FERNANDES AND ANR.,	COMMUNIDADE OF LOUTOLIM, THR. ITS ATT. FRANCISCO MONTEIRO ALIAS FRANKY MONTEIRO.	ADV. NIGEL DA COSTA FRIAS FOR RESPONDENT ADV. SHRUTI BHOMKAR FOR RESPONDENT ADV. LAXMI SAWANT FOR RESPONDENT ADV. IVINA MIRANDA FOR RESPONDENT ADV. BAVINA KUKALEKAR FOR RESPONDENT ADV. PRATIKSHA NAGVEKAR FOR RESPONDENT	SERVICE IS COMPLETE - NO AFFIDAVIT HAS BEEN ORDERED TO BE FILED
245	SA/74/2016	ADV. AMAY ARJUN PHADTE	PUSHPAWATI @ KESAR DATTARAM @ LAVU KHANDEKAR.	YESHWANT M. KHANDEKAR.		NOTICE TO RESPONDENT IS SERVED
246	SA/84/2016	ADV. BETQUECAR KARISHMA CUSTA	GEORGE PETER MENDES AND ANR.	ROBERT MENDES (DEC) THR. HIS LRS. AND ANR.	ADV. ASHWIN D. BHOBE FOR R.NO.1(A & B) ADV. BHOBE SHRADHA SUBHASH FOR R.NO.1(A & B)	NOTICE TO R-1(C) & R-1(D) ARE SERVED
	WITH					
	CA/155/2016 IN SA/84/2016	ADV. BETQUECAR KARISHMA CUSTA	GEORGE PETER MENDES AND ANR.	ROBERT MENDES (DEC) THR. HIS LRS. AND ANR.	ADV. ASHWIN D. BHOBE FOR R.NO.1(A & B)	FOR STAY
247	SA/94/2016	ADV. ABHIJEET KAMAT ADV. SIMOES KHER CEAZER JOHN ADV. PREETAM TALAULIKAR	THEREZINHA FERNANDES E FONDEKAR @ MARIA TERESA FERNANDES E FONDEKAR AND 3 ORS.,	CAETANO JOSE FERNANDES.,	ADV. GALILEO FRANCISCO TELES FOR RESPONDENT	ADMIT - SERVICE REPORT OF APPELLANT IS AWAITED - IN VIEW OF ORDER DTD.07/08/2019 PASSED BY HON'BLE COURT TILL DATE DOCUMENTS NOT FILED -
248	SA/110/2016	ADV. NIGEL DA COSTA FRIAS ADV. LAXMI SAWANT ADV. SHRUTI BHOMKAR	NINETTE MACIEL, THR. CONST. ATT. FLORIANO LOBO AND 6 ORS.,	PAUL JOHN MENDES.,	ADV. ASHWIN D. BHOBE RESPONDENT ADV. R.SHIRODKAR RESPONDENT ADV. BHOBE SHRADHA SUBHASH RESPONDENT	SERVICE IS COMPLETE - NO AFFIDAVIT HAS BEEN ORDERED TO BE FILED
249	SA/5/2017	ADV. VALMIKI MENEZES ADV. MELISSA C. CONCEPTION	NEVILLE SOUZA PROENCA AND ANR.,	SITABAI NAVELKAR AND 4 ORS.,	ADV. RYAN DA PIEDADE MENEZES U/LAS FOR R.NOS. 1 TO	
250	SA/23/2017	ADV. ASHWIN D. BHOBE ADV. ROHIT SHIRODKAR ADV. BHOBE SHRADHA SUBHASH	LUIS SANTANA RODRIGUES AND 8 ORS.,	FATIMA ALMEIDA AND 5 ORS.,	ADV. BETQUECAR KARISHMA CUSTA FOR R.NO.4 ADV. ANKITA TARI FOR R.NO.4	

WITH

CA/20/2017 IN SA/23/2017	ADV. ASHWIN D. BHOBE ADV. ROHIT SHIRODKAR ADV. BHOBE SHRADHA SUBHASH	MR. LUIS SANTANA RODRIGUES AND 8 ORS.,	MRS. FATIMA ALMEIDA AND 5 ORS.,	ADV. BETQUECAR KARISHMA CUSTA FOR R.NO.4 ADV. ANKITA TARI FOR R.NO.4	MAIN MATTER ADMITTED ON 30/03/2017 - FOR STAY - AFFIDAVIT IN REPLY AT PAGE NOS.10 TO 12
251 SA/66/2017	ADV. PRASHEEN LOTLIKAR ADV. ADITI NAIK	STELLA LAWRENCE FREITAS, REP. ATTORNEY MARIA LAWRENCE FREITAS @ MARIA H. KOTHARI(DEC)REP. THR. LRS.,	SURYAKANT SHAMBHU MALVANKAR @ SRIACANTA SHAMBU MALVONCAR (DECEASED) THR. LRS. AND 2 ORS.,	ADV. VALMIKI MENEZES FOR RESPONDENT ADV. VALMIKI MENEZES FOR R.NO.1(A,B,C & D) ADV. VALMIKI MENEZES FOR R.NO.1(F,G,H) ADV. VALMIKI MENEZES FOR R.NO.2 ADV. MELISSA C. CONCEPTION FOR R.NO.2	ADMIT - STEPS NOT TAKEN IN R/O R-1(E) & R-3 HENCE MATTER PLACED BEFORE THE HON'BLE COURT FOR ORDERS

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Assistant Registrar  
High Court of Bombay at Goa,  
Panaji.

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